

ORISSA HIGH COURT

FILING REPORT AS ON :22/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0009542/2023	VICKY SINGH VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	//0 () //
2	BLAPL/0009543/2023	PRASANTA NAIK VS STATE OF ODISHA	JAYADEBA BEHERA VS	//0 () //
3	BLAPL/0009544/2023	JAJATI KESHARI SAHU VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /502 /2023 () //
4	BLAPL/0009545/2023	AMIT KUMAR SAHOO VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	BIDANASI /98 /2023 () //
5	BLAPL/0009546/2023	LIPUNA @ SOUMYA RANJAN RANSINGH VS STATE OF ODISHA	S. SUDHANSU KUMAR SUBUDHI VS	NAYAPALLI P.S. /123 /2023 () //
6	BLAPL/0009547/2023	SAGAR PRADHAN VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	AIRPORT /247 /2023 () //
7	BLAPL/0009548/2023	MUKESH NAYAK VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	KHARABEL NAGAR P.S. /310 /2023 () //
8	BLAPL/0009549/2023	SAHIL KHAN VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	//0 () //
9	BLAPL/0009550/2023	RAVI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SPL.TASK FORCE /9 /2022 () //
10	BLAPL/0009551/2023	MANASA BEHERA VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /212 /2023 () //
11	BLAPL/0009552/2023	PRASANTA KUMAR SWAIN VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	NAYAPALLI P.S. /123 /2023 () //

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12	BLAPL/0009553/2023	RANADHIR PRATAP SINGH VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	//0 () //
13	BLAPL/0009554/2023	SINGH CHANDAN VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	//0 () //
14	BLAPL/0009555/2023	GHANASHYAM SAHU VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	ATTABIRA /283 /2023 () //
15	BLAPL/0009556/2023	BIJAN BEHERA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	NANDIPADA /151 /2020 () //
16	BLAPL/0009557/2023	DIPU @ DEEPAK MALLIK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	DHENKANAL SADAR /346 /2021 () //
17	BLAPL/0009558/2023	SUKRU SATNAMI VS STATE OF ODISHA	JAGABANDHU SAHU VS	//0 () //
18	BLAPL/0009559/2023	DURGA CHARAN MAHARANA VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	GOP /13 /2023 () //
19	BLAPL/0009560/2023	HARIHAR OJHA VS STATE OF ODISHA	ALEKHA CHANDRA MOHANTY VS	BALIPATNA /134 /2021 () //
20	BLAPL/0009561/2023	BIPRA SAHU VS STATE OF ODISHA	SARAT KUMAR JENA VS	BHATILI /164 /2023 () //
21	BLAPL/0009562/2023	JAYHIND RAJPUT VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /58 /2023 () //
22	BLAPL/0009563/2023	PURNA CHANDRA BADHEI VS STATE OF ODISHA	DEEPAK PANDA VS	CYBER CRIME AND ECONOMIC OFFENCES /11 /2023 () //
23	BLAPL/0009564/2023	SANJAYA KANHAR	AMULYA RATNA PANDA	GOCHHAPADA /119 /2023

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0009565/2023	A. MURALI	RITURANJAN CHHOTARAY	KONARK /158 /2023
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0009566/2023	A. ADU KANDULU	RITURANJAN CHHOTARAY	KONARK /158 /2023
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0009567/2023	GAGAN PUJARI	RAJIB LOCHAN PATTNAIK	MATHILI /212 /2021
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0009568/2023	LAKHAN BEHERA	RAJIB LOCHAN PATTNAIK	ORKEL /34 /2023
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0009569/2023	DILSAD MUHAMMAD	JULU KHANSAMA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0009570/2023	AKASH DUNGURI	PUSPAMITRA MOHAPATRA	PATNAGARH /165 /2023
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0009571/2023	ABHI @ ABHIMANYU SUTAR	PUSPAMITRA MOHAPATRA	ABHAYACHANDPUR /138 /2023
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0009572/2023	BENU @ BHARAT GURU	RAKESH KUMAR MALLICK	MAHANGA /217 /2023
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0009573/2023	KALU @ KALIA @ KALI PRASAD ROULA	AMLAN SHAKTI PAUL	NAYAGARH /117 /2023
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0009574/2023	BHOLA @ AKASH PRADHAN	BISWAJIT NAYAK	SECTOR-7 /126 /2021
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0009575/2023	DEBARAJ CHHATAR	SUSHANTA KUMAR JOSHI	SINDHIKELA PS /94 /2023
		VS	VS	()

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35	BLAPL/0009576/2023	STATE OF ODISHA CHANDAN SETHI @ SINDHU VS	MANAS KUMAR CHAND VS	// KISSANNAGAR PS /120 /2023 ()
36	BLAPL/0009577/2023	STATE OF ODISHA KAMAL LOCHAN DASH VS	UMA CHARAN MISHRA VS	// KHUNTUNI /146 /2023 ()
37	BLAPL/0009578/2023	STATE OF ODISHA RAMESH TANDI VS	MANAS KUMAR CHAND VS	// KHARIAR /180 /2022 ()
38	BLAPL/0009579/2023	STATE OF ODISHA BIJAYA MEHER VS	SATYAJIT MOHAPATRA VS	// BODEN /297 /2022 ()
39	BLAPL/0009580/2023	STATE OF ODISHA CHHABINDRA MALLICK @ CHHABI MALLICK VS	SANATANA PANI VS	// BALIANTA P.S. /57 /2018 ()
40	BLAPL/0009581/2023	STATE OF ODISHA PRASAD UTHANSINGH VS	SUCHIT KUMAR NAYAK VS	// MOHANA /163 /2021 ()
41	BLAPL/0009582/2023	STATE OF ODISHA CHINTU JENA @ DHOLA VS	BIJAY SWAIN VS	// ASKA /908 /2022 ()
42	BLAPL/0009583/2023	STATE OF ODISHA BIPINI ROUSTRAY @ BIPIN KUMAR ROUSTRAY VS	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /99 /2016 ()
43	BLAPL/0009584/2023	STATE OF ODISHA BISWANATH BEHERA VS	AMULYA RATNA PANDA VS	// PHIRINGIA /70 /2023 ()
44	BLAPL/0009585/2023	STATE OF ODISHA TIKI @ AMULYA KUMAR DAS VS	KULDEEP MOHANTY VS	// BALIAPAL /160 /2023 ()
45	BLAPL/0009586/2023	STATE OF ODISHA ROCKEY @ RAKESH KU. PRADHAN VS STATE OF ODISHA	BISWORANJAN SWAIN VS	// ITAMATI /146 /2023 () //

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46	BLAPL/0009587/2023	SARJAN PUTEL VS STATE OF ODISHA	SK. ZAFARULLA VS	KANTAMAL /132 /2023 () //
47	BLAPL/0009588/2023	MD. HASIN VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	SUBALAYA /97 /2023 () //
48	BLAPL/0009589/2023	KALIA @ LALAT KUMAR PANDIT VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TANGI (KHURDA) /525 /2023 () //
49	BLAPL/0009590/2023	JIBANJIT BARAL VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	JHARSUGUDA SADAR /79 /2023 () //
50	BLAPL/0009591/2023	BHAGABAN SAHU VS STATE OF ODISHA	OM PRAKASH SAHU VS	BELLAGUNTHA /151 /2023 () //
51	BLAPL/0009592/2023	PRASANTA KUMAR SWAIN VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	NAYAPALLI P.S. /124 /2023 () //
52	BLAPL/0009593/2023	SURAJIT MANDAL VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	/ /0 () //
53	BLAPL/0009594/2023	RANJAN KUMAR BHOI VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BANARAPAL /265 /2023 () //
54	BLAPL/0009595/2023	MANGULI SAHOO VS STATE OF ODISHA	BHAKTA BHUSHAN BARIK VS	KHANDAGIRI P.S. /288 /2023 () //
55	BLAPL/0009596/2023	R.MANOJ KUMAR PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //
56	BLAPL/0009597/2023	RUPAM @ RUPAM SAMARTH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	PATNAGARH /124 /2023 () //
57	BLAPL/0009598/2023	BANAMALI HARIJAN	DEVASIS MOHANTY	BOIPARIGUDA /116 /2022

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		VS	VS	()
58	BLAPL/0009599/2023	STATE OF ODISHA ASHISH KUMAR RAY @ ASHU	SAROJ KUMAR DASH	// NAYAPALLI P.S. /124 /2023
		VS	VS	()
59	BLAPL/0009600/2023	STATE OF ODISHA AMIT KUMAR SAHOO	SUDHANSU SEKHAR DASH	// MARKAT NAGAR /79 /2023
		VS	VS	()
60	BLAPL/0009601/2023	STATE OF ODISHA KANDE SINGH @ KANDA SINGH	JYOTIRMAYA SAHOO	// SARAT /9 /2023
		VS	VS	()
61	BLAPL/0009602/2023	STATE OF ODISHA CHANDAN MALLIK	SAROJ KUMAR DASH	// DHENKANAL SADAR /346 /2021
		VS	VS	()
62	BLAPL/0009603/2023	STATE OF ODISHA RUTU RANJAN NIMAI @ CHIKU	DIBYAJYOTI SAHOO	// BERHAMPUR TOWN /197 /2023
		VS	VS	()
63	BLAPL/0009604/2023	STATE OF ODISHA RAGHURAJ SRIBASH	SARAT KUMAR JENA	// barpalli /243 /2023
		VS	VS	()
64	BLAPL/0009605/2023	STATE OF ODISHA PRASANNA @ MAHESWAR JENA	BIRABARA GANTHIA	// ATHGARH /169 /2023
		VS	VS	()
65	BLAPL/0009606/2023	STATE OF ODISHA SOMNATH BEHERA	ARABINDA DASH	// SAMBALPUR TOWN /128 /2023
		VS	VS	()
66	BLAPL/0009607/2023	STATE OF ODISHA GHANTA KARUAN	SATYA NARAYAN MISHRA (4)	// KESINGA /263 /2023
		VS	VS	()
67	BLAPL/0009608/2023	STATE OF ODISHA SILU PAHAN	JYOTIRMAYA SAHOO	// KHALLIKOTE /488 /2023
		VS	VS	()
68	BLAPL/0009609/2023	STATE OF ODISHA SANJAY BEHERA	TRIPATI PRASAD SAHU	// BAIDYANATHPUR /320 /2023
		VS	VS	()

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69	BLAPL/0009610/2023	STATE OF ODISHA MOHAN KUMAR SAIBUNIA VS	SOUMYA RANJAN DAS VS	// RAGHUNATHPALI /219 /2023 ()
70	BLAPL/0009611/2023	STATE OF ODISHA SUMAN DAS VS	SUCHIT KUMAR NAYAK VS	// JEYPORE SADAR /253 /2021 ()
71	BLAPL/0009612/2023	STATE OF ODISHA MARA SINGH VS	JYOTIRMAYA SAHOO VS	// SARAT /9 /2023 ()
72	BLAPL/0009613/2023	STATE OF ODISHA VILIAN KERKETTA VS	UNMESH CHANDRA JENA VS	// REAMAL /157 /2023 ()
73	BLAPL/0009614/2023	STATE OF ODISHA NIHAR RANJAN BHOI VS	MANASH CHANDRA JENA VS	// NIALI /41 /2023 ()
74	BLAPL/0009615/2023	STATE OF ODISHA MANOJ BAGHA VS	SHUBHENDU KUMAR PARIDA VS	// / /0 ()
75	CMAPL/0000615/2023	STATE OF ODISHA CHANDI PRASAD KANTI VS	adv. VS	// // ()
76	CMAPL/0000616/2023	STATE OF ODISHA HARBANSH SINGH CHHABRA @ HARBANA SINGH VS	BHAWANI SANKAR PANIGRAHI VS	// // ()
77	CMP/0000947/2023	STATE OF ODISHA PREMALATA MISHRA VS	BIRAJA PRASANNA DAS VS	// // ()
78	CMP/0000948/2023	DAMBARUDHAR MOHANTA BAIJAYANTI MOHANTY VS	AJAYA KUMAR BARAL VS	// // ()
79	CMP/0000949/2023	SHREE JAGANNATH PROMOTERS SAROJINI BHUYAN VS	JAGAJIBAN PRADHAN VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CMP/0000950/2023	SUDAM PATRA VS PRASANTA BAGSINGH	ARIJEET MISHRA VS	// 0 //
81	CMP/0000951/2023	SOMANATH JENA VS ANANTA KISHORE JENA	BIJAY KUMAR MOHANTY VS	// 0 //
82	CMP/0000952/2023	ARUN DAS VS AKSHAYA KUMAR SAHOO	SATYARANJAN MOHAPATRA VS	// 0 //
83	CMP/0000953/2023	SANGEETA DEVI SHARMA@SANGEETA SHARMA VS RAJKUMARI SHARMA	ARUN KUMAR ACHARYA VS	// 0 //
84	CMP/0000954/2023	SEJJAT @ SAJAT ALI KHAN VS STATE OF ODISHA	SANTOSH KUMAR KANUNGO VS	// 0 //
85	CMP/0000955/2023	GOBARDHAN JENA VS BIKARTAN JENA	PRASANTA KUMAR SATAPATHY VS	// 0 //
86	CMP/0000956/2023	SASMITA BARIK VS KRUTIBAS SAHOO	SUKANTA KUMAR NAYAK VS	// 0 //
87	CMP/0000957/2023	BHARAT KISHORE PANDA VS MADHUMITA DASH	ASHOK DAS VS	// 0 //
88	CONTC/0006207/2023	JAYAGOPAL NAIK VS KUMAR NAGBHUDAN, COLLECTOR CUM CHAIRMAN, REGULATED MARKET COMMITTEE, BOLANGIR	M/S BIPLABA P.B.BAHALI VS	// 0 //
89	CONTC/0006208/2023	PRASANTA KUMAR PADHI VS ANANYA DAS, I.A.S.	PRASANTA KUMAR TRIPATHY VS	// 0 //
90	CONTC/0006209/2023	PREMALATA MOHANTY VS ANU GARG, I.A.S.	ADV VS	// 0 //
91	CONTC/0006210/2023	RAJESH KUMAR NAYAK	ADV.	//

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		VS	VS	0
92	CONTC/0006211/2023	K. SANJAY MURTHY, MINISTRY OF HRD DEPT. OF EDUCATION, NEW DELHI DR.DEBASISH PRADHAN	ADV.	//
		VS	VS	0
93	CONTC/0006212/2023	DR. KANHU CHARAN DHIR KRUSHNA CHANDRA BEHERA	BIJAYA KUMAR BEHERA I	//
		VS	VS	0
94	CONTC/0006213/2023	MANOJ KUMAR MOHANTY, DIRECTOR OF ESTATE AND EX OFFICIO, ADDL. SECY. TO GOVT., G.A. DEPT. DEBIDUTTA KRUSHNA PRASAD NAYAK	ADV.	//
		VS	VS	0
95	CONTC/0006214/2023	BIJAY AMRUTA KULANGE, IAS SANJAY KETAN MOHANTY	ADV	//
		VS	VS	0
96	CONTC/0006215/2023	POORNIMA P, I.F.S. RAJKISHORE RANA	ADV.	//
		VS	VS	0
97	CONTC/0006216/2023	BIJAY AMRUTA KULANGE, IAS SANTOSH KUMAR PADHAN	ADV	//
		VS	VS	0
98	CONTC/0006217/2023	PRAHLAD SAHAI MEENA, I.P.S. KALPANA PATTNAIK	ADV	//
		VS	VS	0
99	CONTC/0006218/2023	ANU GERG, I.A.S. DEEPAK KUMAR MOHANTY	ADV	//
		VS	VS	0
100	CONTC/0006219/2023	PURNA CHANDRA SETHI, DISTRICT EDUCATION OFFICER, MAYURBHANJ BISWAMOHAN SUBUDHIRATNA	ADV	//
		VS	VS	0
101	CONTC/0006220/2023	ASWATHY S., I.A.S. PRABODH KUMAR DAS	ADV	//
		VS	VS	0
102	CONTC/0006221/2023	ASWATHY S., I.A.S. AMIT KUMAR BEHERA	GOPINATH SETHI	//
		VS	VS	0

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103	CONTC/0006222/2023	ASWATHY S., I.A.S. JAGANNATH MALLICK VS	ADV VS	// // 0
104	CONTC/0006223/2023	SHALINI PANDIT, I.A.S. BINODINI NAYAK VS	ADV VS	// // 0
105	CONTC/0006224/2023	SATYA RANJAN SAHOO, DIRECTOR OF SECONDARY EDUCATION, ODISHA BHAGABAN CHARAN SENAPATI VS	ADV VS	// // 0
106	CONTC/0006225/2023	S. ASWASTHY, COMMNR. CUM SECY., S AND ME DPET. MAMATA MOHAPATRA VS	ADV VS	// // 0
107	CONTC/0006226/2023	ASWATHY S., I.A.S. SANTOSH KUMAR DAS VS	ADV VS	// // 0
108	CONTC/0006227/2023	ASWATHY S., I.A.S. KRUTIBAS SAHOO VS	ADV VS	// // 0
109	CONTC/0006228/2023	ASWATHY S., I.A.S. AMARNATH NAYAK VS	ADV VS	// // 0
110	CONTC/0006229/2023	ASWATHY S., I.A.S. MAMATA NANDA VS	ADV VS	// // 0
111	CONTC/0006230/2023	ASWATHY S., I.A.S. AJAY KUMAR PARIDA VS	ADV VS	// // 0
112	CONTC/0006231/2023	ASWATHY S., I.A.S. KSHIROD KUMAR DASH VS	ADV VS	// // 0
113	CONTC/0006232/2023	ASWATHY S., I.A.S. SURENDRA KUMAR MUDULI VS ASWATHY S., I.A.S.	ADV VS	// // 0 //

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114	CONTC/0006233/2023	BENUDHAR MISHRA VS SAI SASMITA HOTA, TAHASILDAR, CHAMPUA	AMIT PRASAD BOSE VS	// 0 //
115	CONTC/0006234/2023	MANORANJAN BHANJA VS AWASTHY S., I.A.S.	JAYDEEP PAL VS	// 0 //
116	CONTC/0006235/2023	BHABAGRAHI SAHOO VS ANU GARG, I.A.S.	ADV VS	// 0 //
117	CONTC/0006236/2023	HARSA CHANDRA MISHRA VS ANU GARG, I.A.S.	ADV VS	// 0 //
118	CONTC/0006237/2023	MRUGARAJ PANDA VS PRIYADARSHI SANGRAM KESHARI	ADV. VS	// 0 //
119	CONTC/0006238/2023	SANTOSH KUMAR GARANAYAK VS ANU GARG, I.A.S.	ADV VS	// 0 //
120	CONTC/0006239/2023	BANALATA PATTNAIK VS ASWATHY S., IAS	ADV. VS	// 0 //
121	CONTC/0006240/2023	KANAKALATA DAS VS AMURIT RUTURAZ	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
122	CONTC/0006241/2023	SNEHALATA TRIPATHY VS ANU GARG, I.A.S.	ADV VS	// 0 //
123	CONTC/0006242/2023	RABINARAYAN DASH VS ANU GARG, I.A.S.	ADV VS	// 0 //
124	CONTC/0006243/2023	MADHUSUDAN MISHRA VS ANU GARG, I.A.S.	ADV. VS	// 0 //
125	CONTC/0006244/2023	SIBARAM MISHRA	ADV	//

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		VS	VS	0
126	CONTC/0006245/2023	ANU GARG, I.A.S. DURGA PRASAD DAS	ADV.	//
		VS	VS	0
127	CONTC/0006246/2023	ANU GARG, I.A.S. AKULA SAMAL	ADV	//
		VS	VS	0
128	CONTC/0006247/2023	ANU GARG, I.A.S. BIJAYA KUMAR DASH	ADV	//
		VS	VS	0
129	CONTC/0006248/2023	ANU GARG, I.A.S. SARAT MOHANTY	ADV.	//
		VS	VS	0
130	CONTC/0006249/2023	ALOK KUMAR KAR, DIRECTOR, REHABILITATION AND RESETTLEMENT, WATER RESOURCES DEPT. MAHADEV PANDA	ADV.	//
		VS	VS	0
131	CONTC/0006250/2023	SHALINI PANDIT, IAS MAHADEV PANDA	ADV.	//
		VS	VS	0
132	CONTC/0006251/2023	SHALINI PANDIT, IAS MAHADEV PANDA	ADV.	//
		VS	VS	0
133	CONTC/0006252/2023	DR. LINGARAJ MISHRA, MD , FAMILY WELFARE GADADHAR NAYAK	MANAS RANJAN PRADHAN	//
		VS	VS	0
134	CONTC/0006253/2023	ANU GORG, IAS CHINMAYEE NAYAK	ADV.	//
		VS	VS	0
135	CONTC/0006254/2023	NIBEDITA PANI, DEO GURUKUL GOURAB SAHOO	ADV.	//
		VS	VS	0
136	CONTC/0006255/2023	ASWATHY S., IAS BANDANA DASH	ADV.	//
		VS	VS	0

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137	CONTC/0006256/2023	RAJASHREE PATTNAIK, DEO JHULANI SWAIN VS	DEBENDRA NARAYAN PATTANAİK VS	// // ()
138	CONTC/0006257/2023	BIKASH ANAND BASANTA KUMAR DAS VS	SUSANTA KUMAR JETHY VS	// // ()
139	CONTC/0006258/2023	ARUN KUMAR NAYAK, TAHASILDAR, GANJAM BIJAY KUMAR DAS VS	UMESH CHANDRA MOHANTY VS	// // ()
140	CRLA/0000938/2023	ROHIT KUMAR LENKA, IFS ANITA BEHERA VS	JAYDEEP PAL VS	// // ()
141	CRLMA/0000335/2023	STATE OF ODISHA SAWAN @ SK. SABAN VS	MANAS CHAND VS	// // ()
142	CRLMA/0000336/2023	STATE OF ODISHA ROHIT RAMESH MULEY VS	ADV. VS	// // ()
143	CRLMA/0000337/2023	STATE OF ODISHA SAHNAZ KHANAM VS	ANSHUMAN RAY VS	// // ()
144	CRLMA/0000338/2023	STATE OF ODISHA GOPAL PRASAD MOHAPATRA VS	adv. VS	// // ()
145	CRLMC/0003775/2023	STATE OF ORISSA ANIS KHAN VS	PRATAP KESHARI DEO VS	// // ()
146	CRLMC/0003776/2023	STATE OF ODISHA RAKESH KUMAR BAL VS	ADITI HOTA VS	// // ()
147	CRLMC/0003777/2023	STATE OF ODISHA BHAGYABAN DAS VS	DIPTIREKHA NANDA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :22/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0003778/2023	BABINA@KANHU CHARAN BEHERA VS STATE OF ODISHA	LAMBODAR ACHARI VS	BHANJANAGAR /98 /2005 () //
149	CRLMC/0003779/2023	INDIRA DUTTA VS STATE OF ODISHA	SANJAY KUMAR PANDA VS	KHARABEL NAGAR P.S. /202 /2022 () //
150	CRLMC/0003780/2023	SUSANT NAYAK VS STATE OF ODISHA	ASIT KUMAR JENA VS	TIRTOL /111 /2013 () //
151	CRLMC/0003781/2023	BANSIDHAR SAMAL VS STATE OF ODISHA	BISWARANJAN DALAI VS	JAGATSINGPUR /116 /2001 () //
152	CRLMC/0003782/2023	ACHUTA BARIK @ ACHIYTYA BARIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /93 /2023 () //
153	CRLMC/0003783/2023	ALOK RANJAN SAMAL VS STATE OF ODISHA	SUMIT SEKHAR PATTANAIAK VS	DASARATHPUR /111 /2023 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000073/2023
154	CRLMC/0003784/2023	SUNIL@SAMIR SAHU VS STATE OF ODISHA	PULAKESH MOHANTY VS	BIRMAHARAJPUR /142 /2020 () //
155	CRLMC/0003785/2023	RAMA CHANDRA PANDA VS STATE OF ODISHA	GOPINATH MISHRA VS	/ /0 () //
156	CRLMC/0003786/2023	SNEHASIS MOHANTY VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	BINJHARPUR /591 /2021 () //
157	CRLMC/0003787/2023	RAJENDRA MAJHI @ NANDA VS STATE OF ODISHA	ARIJEET MISHRA VS	PANIKOILI /137 /2023 () //
158	CRLMC/0003788/2023	SANTOSH KUMAR SAHU VS STATE OF ODISHA	PRATYUSHA NAIDU VS	SINDHIKELA PS /124 /2021 () //
159	CRLMC/0003789/2023	NILAM KUMAR SWAIN	SOUGAT DASH	BADAGODA P.S. /14 /2023

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	J.M.F.C. IV BHUBANESWAR(Khordha)
160	CRLMC/0003790/2023	STATE OF ODISHA NALINI RANJAN JENA	PRAFULLA KUMAR KAR	CT/0000029/2023 / /0
		VS	VS	()
161	CRLMC/0003791/2023	STATE OF ODISHA ANIL KARUAN	UMA CHARAN MISHRA	// NARLA /40 /2022
		VS	VS	()
162	CRLMC/0003792/2023	STATE OF ODISHA PAPU @ SUDHIR KUMAR MALLICK	SAMARENDRA BAHADUR	// NIALI /88 /2019
		VS	VS	()
163	CRLMC/0003793/2023	STATE OF ODISHA BABU@PRAKASH@RAJAT BEHERA	JAYDEEP PAL	// PATKURA /230 /2019
		VS	VS	()
164	CRLMC/0003794/2023	STATE OF ODISHA GAUTAMA @ GAUTAM PATTANAİK	ASHOK KUMAR SAHOO	// KUDANAGARI /71 /2023
		VS	VS	()
165	CRLMC/0003795/2023	STATE OF ODISHA ARJUNA SUANSIAN	JYOTIRMAYA SAHOO	// ASKA /248 /2016
		VS	VS	()
166	CRLMC/0003796/2023	STATE OF ODISHA DURYODHAN SAHOO	JAYADEBA BEHERA	// BANAPUR P.S. /198 /2019
		VS	VS	()
167	CRLMC/0003797/2023	STATE OF ODISHA SUSANTA MISHRA	SUBHRANSU BHUSAN MOHANTY	// / /0
		VS	VS	()
168	CRLMC/0003798/2023	STATE OF ODISHA T. BHIMA RAO	BIDESHI KUMAR GHADEI	// MALGODOWN /197 /2018
		VS	VS	()
169	CRLMC/0003799/2023	STATE OF ODISHA KAIBALYA PRASAD NAYAK@PAPUN@KAIBALYA NAYAK	SURAJ KANTA DWIBEDI	// JAGATPUR /419 /2021
		VS	VS	()
170	CRLMC/0003800/2023	STATE OF ODISHA KAIBALYA PRASAD NAYAK @ PAPUN @ KAIBALYA NAYAK	SURAJ KANTA DWIBEDI	// SALIPUR /282 /2021
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMC/0003801/2023	STATE OF ODISHA ASHISH KUMAR SAHOO VS	H.N.TRIPATHY VS	// TIGIRIA /98 /2023 ()
172	CRLMC/0003802/2023	STATE OF ODISHA JALA @ JALAL KHAN VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /452 /2022 ()
173	CRLMC/0003803/2023	STATE OF ODISHA PRAMOD TANDIA VS	BIKASH KUMAR DASH VS	// BAUNISUNI /45 /2020 ()
174	CRLMC/0003804/2023	STATE OF ODISHA ADITYA PRASAD PANDA @ ASHISH KUMAR @ BUNROHIT RANJAN RAY VS	BUNROHIT RANJAN RAY VS	// NUAGAON /94 /2021 ()
175	CRLMC/0003805/2023	STATE OF ODISHA NIKI @ NIKHIL JAIN VS	SK. MEHERULLA VS	// BELTUKURI /20 /2023 ()
176	CRLMC/0003806/2023	STATE OF ODISHA RITA SAHU@RITANJALI SAHU VS	PRASANNA KUMAR MISHRA VS	// PADMAPUR /56 /2020 ()
177	CRLMC/0003807/2023	STATE OF ODISHA LAXMIMANI JANA VS	SATYA NARAYAN MISHRA 4 VS	// / /0 ()
178	CRLMC/0003808/2023	STATE OF ODISHA NANDINI BERA@ JANA KRUSHNA CHANDRA BISYI VS	ASHOK DAS VS	// PHULBANI TOWN /91 /2018 ()
179	CRLMC/0003809/2023	STATE OF ODISHA MINAKETAN DAS VS	JAJATI KESHARI KHUNTIA VS	// THIDI /306 /2019 ()
180	CRLMC/0003810/2023	STATE OF ODISHA BINAYAK RATH VS	ALOK KUMAR MOHAPATRA VS	// PURUNABAZAR /116 /2020 ()
181	CRLMC/0003811/2023	STATE OF ODISHA NIRJHARANI RATH VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// PURUNABAZAR /116 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMC/0003812/2023	ANUP KUMAR RATH VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	PURUNABAZAR /116 /2020 () //
183	CRLMP/0001662/2023	SUDARSAN PRADHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	/ /0 () //
184	CRLMP/0001663/2023	SARADA PRASAD MOHAPATRA VS NIRMALA MOHAPATRA @ SIKHA	DEVASHIS PANDA VS	/ /0 () //
185	CRLMP/0001664/2023	RANJAN SWAIN VS STATE OF ODISHA	NIRANJAN MAHARANA VS	/ /0 () //
186	CRLMP/0001665/2023	BISHNU CHARAN KHATUA VS STATE OF ODISHA	BISWARANJAN DALAI VS	/ /0 () //
187	CRLMP/0001666/2023	SUKADEV BEHERA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	/ /0 () //
188	CRLMP/0001667/2023	TULASIRAM SAHU VS STATE OF ODISHA	ALOK KUMAR DAS VS	/ /0 () //
189	CRLMP/0001668/2023	PINKU CHOUHAN VS STATE OF ODISHA	ALOK KUMAR DAS VS	/ /0 () //
190	CRLMP/0001669/2023	MINAKETAN DEEP VS STATE OF ODISHA	ALOK KUMAR DAS VS	/ /0 () //
191	CRLMP/0001670/2023	HARI BHUE VS STATE OF ODISHA	ALOK KUMAR DAS VS	/ /0 () //
192	CRLMP/0001671/2023	ROHITA KUMAR SAHU VS STATE OF ODISHA	ALOK KUMAR DAS VS	/ /0 () //
193	CRLMP/0001672/2023	SAROJ KUMAR TANDIA	ALOK KUMAR DAS	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
194	CRLMP/0001673/2023	DHIRENDRA JENA	ASHOK KUMAR SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
195	CRLMP/0001674/2023	DEEPAK RANJAN BARIK	H.N.TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
196	CRLMP/0001675/2023	ALEKHA CHANDRA SAHOO	BIJAYA KUMAR RAGADA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
197	CRLMP/0001676/2023	ALEKHA CHANDRA SAHOO	BIJAYA KUMAR RAGADA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
198	CRLMP/0001677/2023	ALEKHA CHANDRA SAHOO	BIJAYA KUMAR RAGADA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
199	CRLMP/0001678/2023	ALEKHA CHANDRA SAHOO	BIJAYA KUMAR RAGADA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
200	CRLMP/0001679/2023	JAYANTI GOCHHI	ALOK KUMAR MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
201	CRLMP/0001680/2023	GOKULANANDA DAS	M.A.ALI	/ /0
		VS	VS	()
		AMULYA GURU		//
202	CRLMP/0001681/2023	THAKURA MURMU	SATYABRATA MOHANTY	/ /0
		VS	VS	()
		LAXMIPRIYA MURMU		//
203	CRLREV/0000438/2023	GOPALCHETTY BHASKAR RAO	GOPINATH MISHRA	/ /0
		VS	VS	()
		POTNURU NARAYANA RAO		//
204	CRLREV/0000439/2023	SURESH KUMAR SWAIN	SUKANTA KUMAR NAYAK	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLREV/0000440/2023	JAMIL KHAN MUKESH KUMAR SINGH VS STATE OF ODISHA	SK. ZAFARULLA VS	// BRAJARAJNAGAR /351 /2022 ()
206	FAO/0000383/2023	LAXMI DEI VS NILAMANI BEHERA	BRAJA KISHORE SAHOO VS	// DISTRICT & SESSIONS JUDGE,PURI(Puri) CMA/0000145/2016
207	FAO/0000384/2023	BRANCH MANAGER, M/S. NATIONAL INSURANCE COMPANY VS LITU NAIK@MANORANJAN NAIK	DR. AMOD KUMAR TRIPATHY VS	// ()
208	ITA/0000083/2023	COMMISSIONER OF INCOME TAX,(EXEMPTION),HYDRABAD VS JEEVAN KALYANA SADHNA KENDRA,NUAPADA	DEBASISH SHYAM CHIMANKA,SR.S.C(I.T) VS	// ()
209	MACA/0000812/2023	B.M., NEW INDIA ASSURANCE CO.LTD. VS SARASWATI TARAI	SAUMEDRA KUMAR GHOSE VS	// ()
210	MACA/0000813/2023	SANJUKTA PATTNAIK VS BINAPANI MUNDA	DEBASISH PATNAIK VS	// ()
211	MATA/0000281/2023	PRIYANKA PRADHAN VS PRANAY PRADHAN	BALAKRUSHNA RAY VS	// ()
212	MATA/0000282/2023	NIRJHARINI SARANGI VS SIMANCHALA SARANGI	SIDDHARTH PRASAD MISHRA VS	// ()
213	MSA/0000011/2023	PAIKSHITA SAHU VS SRI SRI CHAMAPESWAR MAHADEV BIJE	SURESH KUMAR CHOUDHURY VS	// ()
214	RPFAM/0000265/2023	SARBESWAR JHAPATSINGH VS SUCHITRA MUDULI	BIBHUTI BHUSAN CHOUDHURY VS	// ()
215	RPFAM/0000266/2023	RASHMI RANJAN MOHANTY VS LOPAMUNDRA RAY	SOUMYA RANJAN DAS VS	// ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	RPFAM/0000267/2023	D. RAMESH BARIKI VS D. REKHA BARIKI	JNYANANANDA PANDA VS	// 0 //
217	RSA/0000368/2023	SANJAY KUMAR RAY VS RENUBALA SAHOO	NIRANJAN PRASAD PATRA VS	// 0 //
218	RSA/0000369/2023	BHAGABAN SAHU VS PANCHANAN CHOUDHURY	PRAMOD KUMAR PANDA VS	// 0 //
219	RVWPET/0000346/2023	ASHOK KUMAR AGARWALA VS REGISTRAR GENERAL OF ORISSA HIGH COURT, CUTTACK	PRASHANTA KUMAR NAYAK VS	// 0 //
220	TRP(C)/0000273/2023	PRIYANKA SENAPATI VS PRIYABRATA MISHRA	BIBEKANANDA BHUYAN VS	// 0 //
221	TRP(C)/0000274/2023	MADAN MOHAN DAS VS RUBITA DAS	DHANANJAYA NAYAK VS	// 0 //
222	TRP(C)/0000275/2023	ARUNDHATI SAHOO VS SOMADUTTA SAHOO	MRUGANKA MAULI PATNAIK VS	// 0 //
223	TRP(C)/0000276/2023	PALLABI RANI RAJ VS ABHISHEK PANDA	LALITENDU MISHRA VS	// 0 //
224	TRPCRL/0000073/2023	SANJAY GARIA VS STATE OF ODISHA	ASWINI KUMAR DASH VS	GOVINDPUR /16 /2017 0 //
225	TRPCRL/0000074/2023	PRITIMAYEE BISWAL VS HARI PRASAD NAYAK	DIPTI RANJAN BHOKTA VS	/ /0 0 //
226	TRPCRL/0000075/2023	UJALA PRADHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	SARANAKUL /51 /2019 0 //
227	WA/0002072/2023	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		DEBIKA MISHRA		//
228	WA/0002073/2023	STATE OF ODISHA	NIHAR KANTA PRAHARAJ, A.G.A.	//
		VS	VS	0
		BHIKARI BEHERA		//
229	WA/0002074/2023	CHAIRMAN, ODISHA STAFF SELECTION COMMN.	SURYA NARAYAN PATNAIK	//
		VS	VS	0
		DEEPAK KUMAR MISHRA		//
230	WA/0002075/2023	TAAPOI JENA	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
231	WA/0002076/2023	STATE OF ODISHA	Y.S.P. BABU,A.G.A	//
		VS	VS	0
		TEJRAJ PATEL		//
232	WA/0002077/2023	STATE OF ODISHA	Y.S.P. BABU,A.G.A	//
		VS	VS	0
		BICHITRA KUMAR KANHAR		//
233	WA/0002078/2023	STATE OF ODISHA	HARIKRUSHNA PANIGRAHI,A.S.C	//
		VS	VS	0
		DHRUBA CHARAN KISSAN		//
234	WA/0002079/2023	STATE OF ODISHA	HARIKRUSHNA PANIGRAHI,A.S.C	//
		VS	VS	0
		HEMANTA KUMAR PATRA		//
235	WA/0002080/2023	STATE OF ODISHA	SAILAZA NANDAN DAS,A.S.C	//
		VS	VS	0
		GADABA MUNNA RAO		//
236	WA/0002081/2023	STATE OF ODISHA	Y.S.P. BABU,A.G.A	//
		VS	VS	0
		DILLISWAR SENAPATI		//
237	WP(C)/0027219/2023	RAJENDRA KUMAR DIGHI	ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0027220/2023	RASHMI RAY	DHANESWAR BEHERA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0027221/2023	STATE OF ODISHA SABITARANI BISWAL VS	DHANESWAR BEHERA VS	// // ()
240	WP(C)/0027222/2023	STATE OF ODISHA INDUMATI SAMAL VS	DHANESWAR BEHERA VS	// // ()
241	WP(C)/0027223/2023	STATE OF ODISHA NEELA BEHERA VS	DHANESWAR BEHERA VS	// // ()
242	WP(C)/0027224/2023	STATE OF ODISHA RATNAKAR PRADHAN VS	DHANESWAR BEHERA VS	// // ()
243	WP(C)/0027225/2023	STATE OF ODISHA URMILA BEHERA VS	DHANESWAR BEHERA VS	// // ()
244	WP(C)/0027226/2023	STATE OF ODISHA TAPAS KUMAR SAMANTRAY VS	SOUMYASARATHI DAS VS	// // ()
245	WP(C)/0027227/2023	STATE OF ODISHA NARASINGH PRADHAN VS	DHANESWAR BEHERA VS	// // ()
246	WP(C)/0027228/2023	STATE OF ODISHA PADMA CHARAN KAR VS	VS	// // ()
247	WP(C)/0027229/2023	CUTTACK DEVELOPMENT AUTHORITY, CUTTACK SAUBHAGYA MANJARI NAYAK VS	DHANESWAR BEHERA VS	// // ()
248	WP(C)/0027230/2023	STATE OF ODISHA RAMA CHANDRA NAYAK VS	DHANESWAR BEHERA VS	// // ()
249	WP(C)/0027231/2023	STATE OF ODISHA BABULI CHARAN LENKA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0027232/2023	SARASWATI MAHAKUDA @ SARASWTI VS AO CUM C.M., INDIAN BANK, BERHAMPUR	SANTOSH KUMAR MAHANTY VS	// 0 //
251	WP(C)/0027233/2023	SATRUGHAN SETHY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
252	WP(C)/0027234/2023	CHANDRAMANI SENAPATI VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
253	WP(C)/0027235/2023	THE EXECUTIVE ENGINEER ELECTRICAL, TPNODL, BAMBADA VS M/S SHYAM SUNDAR COLD STORE, BHADRAK	SARASWATI KRASANNA SARANGI VS	// 0 //
254	WP(C)/0027236/2023	DASARATHI JENA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
255	WP(C)/0027237/2023	GOVINDA SAHU VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
256	WP(C)/0027238/2023	GHANASHYAM BISWAL VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
257	WP(C)/0027239/2023	PRATAP KUMAR JENA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
258	WP(C)/0027240/2023	NARASINGHA JENA VS COLLECTOR, GANJAM	DINESH KUMAR MOHANTY VS	// 0 //
259	WP(C)/0027241/2023	RASMI RANI SAHU VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
260	WP(C)/0027242/2023	STATE OF ODISHA VS KARTIKESWAR KHANDEI	NIHAR KANTA PRAHARAJA.G.A VS	// 0 //
261	WP(C)/0027243/2023	BIJAYALAXMI TRIPATHY	MIHIR KANTA RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0027244/2023	PADMA CHARAN MAHAPATRA	MIHIR KANTA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0027245/2023	PRATIMA SAHU	MIHIR KANTA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0027246/2023	SAGARIKA NAYAK	KSHIROD KUMAR ROUT	//
		VS	VS	0
		LIFE INSURANCE CORPORATION (WC), MUMBAI		//
265	WP(C)/0027247/2023	NARAYAN PRASAD PANDA	BIBHUTI BHUSAN SWAIN	//
		VS	VS	0
		STATE BANK OF INDIA, BALASORE		//
266	WP(C)/0027248/2023	ARATI RAJ	BISWAJIT PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0027249/2023	CHARULATA PRADHAN	MIHIR KANTA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0027250/2023	TRIPURA DEHURY	NIKUNJAN KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0027251/2023	RAJALAXMI JENA	BISWARANJAN MAHARATHA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0027252/2023	LABANGA BEHERA	BIBEKANANDA MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0027253/2023	BIJAYA SWAIN	JAGANNATH BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0027254/2023	PUROSATTAM NAYAK	SUDHIR KUMAR MALLICK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0027255/2023	STATE OF ODISHA JUDHIA @ JUDHISTIRA SWAIN VS	MIHIR KANTA RATH VS	// // ()
274	WP(C)/0027256/2023	STATE OF ODISHA SUBAL NAYAK VS	MIHIR KANTA RATH VS	// // ()
275	WP(C)/0027257/2023	STATE OF ODISHA SUKANTA DEHURY VS	SUDHIR KUMAR MALLICK VS	// // ()
276	WP(C)/0027258/2023	STATE OF ODISHA DADA MUNI VS	MIHIR KANTA RATH VS	// // ()
277	WP(C)/0027259/2023	STATE OF ODISHA SHIBA PRASAD GURU VS	GYANA RANJAN SETHI VS	// // ()
278	WP(C)/0027260/2023	STATE OF ODISHA NEELIMA PRIYA DASH VS	BIBHU PRASAD DAS VS	// // ()
279	WP(C)/0027261/2023	SPANDAN KUMAR KAR BIMAL KUMAR BISHOYI VS	SAMIR KUMAR MISHRA DURGESH NARAYAN RATH VS	// // ()
280	WP(C)/0027262/2023	STATE OF ODISHA KAILASH CHANDRA SWAIN VS	SUDHIR KUMAR MALLICK VS	// // ()
281	WP(C)/0027263/2023	STATE OF ODISHA DEPUTY MANAGER CUM SDO (ELECT.), TPCODL, PUNE VS	REBADATTA MOHANTY VS	// // ()
282	WP(C)/0027264/2023	THE CHAIRPERSON, PERMANENT LOK ADALAT (PUS), PURI SAVITRI MISRA VS	PRABHAT KUMAR SAHOO VS	// // ()
283	WP(C)/0027265/2023	STATE OF ODISHA M/S. SHREE BINAYAK TEXTILES VS COMMISSIONER OF CT AND GST, ODISHA	KSHIROD KUMAR SAHOO VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)0027266/2023	DR. MINA KUMARI DWARI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
285	WP(C)0027267/2023	TANGUDU ELASH PATRO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
286	WP(C)0027268/2023	MAKAR BALIARSINGH VS MEMBER, BOARD OF REVENUE, CUTTACK	MANMAYA KUMAR DASH VS	// 0 //
287	WP(C)0027269/2023	BASUDEV SETHI VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
288	WP(C)0027270/2023	SURYA NARAYAN PANIGRAHY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
289	WP(C)0027271/2023	ARUNA KUMAR MOHANTY VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
290	WP(C)0027272/2023	NIROD BISWAL VS STATE OF ODISHA	PRAFULLA KUMAR MALLICK VS	// 0 //
291	WP(C)0027273/2023	GIRIJA SANKAR PARIDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// 0 //
292	WP(C)0027274/2023	BAIKUNTHA BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MALLICK VS	// 0 //
293	WP(C)0027275/2023	GOURI KUMAR DASH VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// 0 //
294	WP(C)0027276/2023	M RASHMITA REDDY VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	// 0 //
295	WP(C)0027277/2023	NRUSINGHA DALEI	SARAT CHANDRA MEKAP	//

ORISSA HIGH COURT**FILING REPORT AS ON :22/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	WP(C)/0027278/2023	COLLECTOR, KHURDA DHANESWAR PANDA	JYOTI RANJAN DEO	//
		VS	VS	0
297	WP(C)/0027279/2023	STATE OF ODISHA DR. IPSITA KHUNTIA	KISHORE KUMAR MISHRA	//
		VS	VS	0
298	WP(C)/0027280/2023	STATE OF ODISHA GOURAGOPAL CHAND	SUBAS CHANDRA DAS	//
		VS	VS	0
299	WP(C)/0027281/2023	STATE OF ODISHA RADHAKANTA KHATUA	SUBAS CHANDRA DAS	//
		VS	VS	0
300	WP(C)/0027282/2023	STATE OF ODISHA SK. JABIR BUX	PRASANNA KUMAR RATH (1)	//
		VS	VS	0
301	WP(C)/0027283/2023	STATE OF ODISHA JBS ROYAL TOUCH INDIA PVT. LTD, BBSR	SAIBRATA RATH	//
		VS	VS	0
302	WP(C)/0027284/2023	PRESIDING OFFICER LABOUR COURT BBSR MADHAB CHANDRA PAHADI	SUBAS CHANDRA DAS	//
		VS	VS	0
303	WP(C)/0027285/2023	STATE OF ODISHA SARAT CHANDRA SING	SAROJ KUMAR SWAIN	//
		VS	VS	0
304	WP(C)/0027286/2023	STATE OF ODISHA PRADEEP KESHARI @ SINGH	RAMESH KUMAR SAHU	//
		VS	VS	0
305	WP(C)/0027287/2023	STATE OF ODISHA SHASHIKANT BHAMMAR	JAGABANDHU SAHU	//
		VS	VS	0
306	WP(C)/0027288/2023	UNION OF INDIA TRAILOKYANATH PANDA	NIRANJAN LENKA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0027289/2023	STATE OF ODISHA DASHARATHI SETHY VS	BIDESH RANJAN BEHERA VS	// // ()
308	WP(C)/0027290/2023	STATE OF ODISHA SANATAN MALLIK VS	RANJIT MOHANTY VS	// // ()
309	WP(C)/0027291/2023	STATE OF ODISHA TRILOCHAN BARIK VS	PRAFULLA CHANDRA ACHARYA VS	// // ()
310	WP(C)/0027292/2023	STATE OF ODISHA RAJKISHOR MAHAPATRA VS	PRAFULLA CHANDRA ACHARYA VS	// // ()
311	WP(C)/0027293/2023	STATE OF ODISHA ANURAG ROUT VS	ABHILASH MISHRA VS	// // ()
312	WP(C)/0027294/2023	STATE OF ODISHA BHABANI SANKAR PARIDA VS	JAGAJIBAN PRADHAN VS	// // ()
313	WP(C)/0027295/2023	THE ADDL. COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR BIMAL CHANDRA DAS VS	SONITA BISWAL VS	// // ()
314	WP(C)/0027296/2023	STATE OF ODISHA PRADEEP KUMAR TRIPATHY VS	PRAFULLA CHANDRA ACHARYA VS	// // ()
315	WP(C)/0027297/2023	STATE OF ODISHA RAJ KUMAR CHHOTRAY VS	SONITA BISWAL VS	// // ()
316	WP(C)/0027298/2023	UNION OF INDIA RADHARANI SAMANTA VS	DURGESH NARAYAN RATH VS	// // ()
317	WP(C)/0027299/2023	STATE OF ODISHA SURESH CHANDRA ROUT VS	RAMESH CHANDRA BEHERA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0027300/2023	M/S ADITI SOLAR PVT. LTD., HYDERABAD VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
319	WP(C)/0027301/2023	HEMALATA PRADHAN VS UTKAL GRAMEEN BANK, CUTTACK	AMITAV DAS VS	// 0 //
320	WP(C)/0027302/2023	KAILASH PRASAD AGARWAL VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
321	WP(C)/0027303/2023	GAJENDRA BEHERA VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
322	WP(C)/0027304/2023	KAILASH PRASAD AGARWAL VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
323	WP(C)/0027305/2023	SUBASINI LENKA VS STATE OF ODISHA	PRABHAT KUMAR DASH VS	// 0 //
324	WP(C)/0027306/2023	RAKESH KUMAR AGARWAL VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
325	WP(C)/0027307/2023	NANDA KISHORE AGARWAL VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
326	WP(C)/0027308/2023	JAGANNATH PASAYATA VS STATE OF ODISHA	MAHES DAS VS	// 0 //
327	WP(C)/0027309/2023	GIRISH PRAKASH SETHY VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
328	WP(C)/0027310/2023	PRATAP KUMAR SWAIN VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
329	WP(C)/0027311/2023	PURENDRA BEHERA	PRAVAT KUMAR NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0027312/2023	SABITRI ROUT	SANJEEV UDGATA	//
		VS	VS	0
		CM, INDIAN BANK, CUTTACK		//
331	WP(C)/0027313/2023	NETRANANDA PRADHAN	HIMANSHU BHUSAN DASH	//
		VS	VS	0
		MAHANADI COAL FIELD LTD., SUNDARGARH		//
332	WP(C)/0027314/2023	SUJATA ACHARYA	PRAVAT KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0027315/2023	SURESH KUMAR PRADHAN	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0027316/2023	BIPINI BEHERA	TRILOCHAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0027317/2023	NIRUPAMA MISHRA	KIRTAN DANG	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0027318/2023	SAROJ KUMAR TRIPATHY	SANTOSH KUMAR MAHANTY	//
		VS	VS	0
		SASMITA MAHAPATRA @ TRIPATHY		//
337	WP(C)/0027319/2023	DR. RABINARAYAN PANDA	SANTOSH KUMAR NANDA	//
		VS	VS	0
		DIRECTOR, HIGHER EDN. BBSR		//
338	WP(C)/0027320/2023	RABINARAYAN SAMAL	BIBEKANANDA MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0027321/2023	SAYED MUNTAZ FAIZULLA @ SAYED MUMTAZ FAIZULLA	ZANUB KUMAR BHANJADEO	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0027322/2023	PITAMBER SAHOO	BIBEKANANDA MAHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0027323/2023	STATE OF ODISHA DAITARI ROUT VS	MANORANJAN MISHRA VS	// // 0
342	WP(C)/0027324/2023	PRINCIPAL SECY. WATER RESOURCES DEPT. BBSR PUSKAR KUMAR PRADHAN VS	SHASHI BHUSAN JENA VS	// // 0
343	WP(C)/0027325/2023	STATE OF ODISHA JAYANTA KUMAR BISWAL VS	SHASHI BHUSAN JENA VS	// // 0
344	WP(C)/0027326/2023	STATE OF ODISHA RABINDRANATH PRUSTY VS	SHASHI BHUSAN JENA VS	// // 0
345	WP(C)/0027327/2023	STATE OF ODISHA MALABIKA BRAHMA VS	MANORANJAN MISHRA VS	// // 0
346	WP(C)/0027328/2023	PANKAJ KUMAR SWAIN ANANTA MEMORIAL COLLEGE OF NURSING, MALAKASHIYA KUMAR PANDEY VS	ANISHA KUMAR PANDEY VS	// // 0
347	WP(C)/0027329/2023	STATE OF ODISHA SRIJAY KUMAR BARAL VS	SHIVSANKAR MOHANTY VS	// // 0
348	WP(C)/0027330/2023	STATE OF ODISHA NALINI KANTA PATTANAİK VS	DR.PURUSOTTAM CHULI VS	// // 0
349	WP(C)/0027331/2023	STATE OF ODISHA MAHENDRANATH SOREN VS	PRASANTA KUMAR SATAPATHY VS	// // 0
350	WP(C)/0027332/2023	STATE OF ODISHA SAROJ KUMAR SWAIN VS	VS	// // 0
351	WP(C)/0027333/2023	COLLECTOR AND DISTRICT MAGISTRATE, JAJPUR PRAFULLA JENA VS	GANESH PRASAD SAMAL VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0027334/2023	SRIHARI MOHANTA VS THE REGIONAL MANAGER, S.B.I., MAYURBHANJ	MANI CHARAN BARIK VS	// 0 //
353	WP(C)/0027335/2023	JALADEV NAIK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
354	WP(C)/0027336/2023	PARINDITA JENA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
355	WP(C)/0027337/2023	RABIKANTA NAIK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
356	WP(C)/0027338/2023	BISWAJIT SAMAL VS EAST COAST RAILWAY, KHURDA ROAD, BBSR	SUDHIR KUMAR MALLICK VS	// 0 //
357	WP(C)/0027339/2023	SAMPATI MOHANTY VS STATE OF ODISHA	DINABANDHU NAYAK VS	// 0 //
358	WP(C)/0027340/2023	SHUSHANTI SWAIN VS EAST COAST RAILWAY, KHURDA ROAD	SUDHIR KUMAR MALLICK VS	// 0 //
359	WP(C)/0027341/2023	PRASANT KUMAR BEHERA VS DIBYAA JYOTI DAS @ BEHERA	DIPTI RANJAN BHOKTA VS	// 0 //
360	WP(C)/0027342/2023	SASHIKANTA NAG VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
361	WP(C)/0027343/2023	PAPU BISWAL VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
362	WP(C)/0027344/2023	UNION OF INDIA VS ANAND R	BHABANI SHANKAR RAYAGURU,C.G.C VS	// 0 //
363	WP(C)/0027345/2023	PRATAP KUMAR ROUT	PRAVAT KUMAR PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0027346/2023	GOKUL MAHALING	BHABA RANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
365	WP(C)/0027347/2023	ARUN KUMAR SAHU	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0027348/2023	DUSMANTA BHUE	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0027349/2023	SUDHOWDHAN SANDHA	BHABA RANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
368	WP(C)/0027350/2023	PYARI MOHAN PATEL	BHABA RANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
369	WP(C)/0027351/2023	SUBRAT KUMAR NAHAK	AMITAV TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0027352/2023	DHANESWAR SATHPATHY	BHABA RANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
371	WP(C)/0027353/2023	DR. LOPAMUDRA NANDA	SATYABRATA MOHANTY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0027354/2023	GANESH CHANDRA PARIDA	SANDIPAN MISHRA	//
		VS	VS	0
		LR COMMNR. CUM COMMNR. C AND S, CUTTACK		//
373	WP(C)/0027355/2023	M/S.SURYAPRAVA, BBSR	LALITENDU MISHRA	//
		VS	VS	0
		DY. DIRECTOR (REVENUE II), ESIC, BBSR		//
374	WP(C)/0027356/2023	LACHHAMAN DASH	TUSHAR KANTA NAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0027357/2023	STATE OF ODISHA MADHAB KUMAR MALLICK VS UNION OF INDIA	JAGAMOHAN PATTANAIK VS	// // 0 //
376	WP(C)/0027358/2023	KISHORE CHANDRA SETHI VS RANJIT BEHURA	HRUDANANDA MOHAPATRA VS	// 0 //
377	WP(C)/0027359/2023	MALAYA BISHOI VS THE PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, BBSR	JAGAMOHAN PATTANAIK VS	// 0 //
378	WP(C)/0027360/2023	M/S. SHREE KRISHNA COMMERCIAL KITCHEN EQUIPMENT KUTACK (A) VS BRANCH MANAGER, INDIAN BANK, CUTTACK	PAWANT KUTACK (A) VS	// 0 //
379	WP(C)/0027361/2023	ABHIMANYU PANIGRAHI VS UNIT HEAD, UPPER INDRAVATI HYDRO ELECTRIC PROJECT, KALAHANDI	SOMANATH MISHRA VS	// 0 //
380	WP(C)/0027362/2023	KHETRABASI BRAHMAN NIJOG SAMITI, BBSR VS STATE OF ODISHA	SURYA NARAYAN SATPATHY VS	// 0 //
381	WP(C)/0027363/2023	ABHIMANYU NAYAK VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
382	WP(C)/0027364/2023	DURGAMADHAB PALEI VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
383	WP(C)/0027365/2023	INDRAMANI MALLICK VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
384	WP(C)/0027366/2023	UMAKANTA BEHERA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
385	WP(C)/0027367/2023	ABDUL KAHAR MALIDA VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0027368/2023	DIPAK KUMAR DANDAPAT VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
387	WP(C)/0027369/2023	TANKA DHANGADA MAJHI VS STATE OF ODISHA	JATESWAR NAYAK VS	// 0 //
388	WP(C)/0027370/2023	ARUN PRASAD DAS VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	// 0 //
389	WP(C)/0027371/2023	SURYAMANI PANDA VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
390	WP(C)/0027372/2023	KALI CHARAN BAIRAGI VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
391	WP(C)/0027373/2023	SANTANU KUMAR PANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
392	WP(C)/0027374/2023	ANUP KUMAR GUPTA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
393	WP(C)/0027375/2023	BISWARANJAN SWAIN VS MANAGING DIRECTOR, TPCODL, BBSR	SARAT CHANDRA MEKAP VS	// 0 //
394	WP(C)/0027376/2023	SUBASINI PAHI VS THE EMPLOYEES PROVIDENT FUND ORGANISATION, BBSR	BIDYALOK MOHAPATRA VS	// 0 //
395	WP(C)/0027377/2023	CHITTARANJAN JENA VS STATE OF ODISHA	AVIJIT PAL VS	// 0 //
396	WP(C)/0027378/2023	SULOCHANA DEI @ PRADHAN @ SWAIN VS INDRAMANI SWAIN	SIDHARTHA MISHRA VS	// 0 //
397	WP(C)/0027379/2023	RANJIT PRADHAN	TAPAN KUMAR KAMILA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
398	WP(C)/0027380/2023	COLLECTOR, JHARSUGUDA PRABHATI MOHANTY	ALOK KUMAR PANDA	//
		VS	VS	0
399	WP(C)/0027381/2023	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD., MUMBAI SALITA PATRA	ULLASH CHANDRA MOHANTY	//
		VS	VS	0
400	WP(C)/0027382/2023	COMMNR. CUM SECY., ODIA LANGUAGE, LITERATURE AND CULTURE DEPT., GOVT. OF ODISHA BANDANA PANIGRAHY	SIDHESWAR MOHANTY	//
		VS	VS	0
401	WP(C)/0027383/2023	STATE OF ODISHA SANJAY KUMAR KAR	SATYABRATA DASH	//
		VS	VS	0
402	WP(C)/0027384/2023	STATE OF ODISHA SK. SAHID	BIBUDHENDRA KUMAR RATH	//
		VS	VS	0
403	WP(C)/0027385/2023	CHIEF MANAGER AND AO, PUNJAB NATIONAL BANK, BALASORE ARATI RAY	MAHES DAS	//
		VS	VS	0
404	WP(C)/0027386/2023	STATE OF ODISHA DOCTOR MOHANTA	KARUNAKAR NAYAK	//
		VS	VS	0
405	WP(C)/0027387/2023	STATE OF ODISHA G.APPA RAO	UMAKANTA MISHRA	//
		VS	VS	0
406	WP(C)/0027388/2023	COMMISSIONER, CUTTACK MUNICIPAL CORPORATION SUKANTI DALEI	KARUNAKAR NAYAK	//
		VS	VS	0
407	WP(C)/0027389/2023	STATE OF ODISHA PADMALOCHAN SINGH	KARUNAKAR NAYAK	//
		VS	VS	0
408	WP(C)/0027390/2023	STATE OF ODISHA KRITI PRAKASH SWARUP BIDYAPATI	KSHIROD KUMAR SAHOO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0027391/2023	STATE OF ODISHA BIBEKANANDA NAYAK VS	DEEPALI MAHAPATRA VS	// // ()
410	WP(C)/0027392/2023	STATE OF ODISHA BISHNU CHARAN LENKA VS	KARUNAKAR NAYAK VS	// // ()
411	WP(C)/0027393/2023	STATE OF ODISHA ADITYA PADHI VS	SANTOSH KUMAR DASH VS	// // ()
412	WP(C)/0027394/2023	STATE OF ODISHA BAIJNATH AGARWALLA VS	SOURAV TIBREWAL VS	// // ()
413	WP(C)/0027395/2023	STATE OF ODISHA SADANANDA MALLIK VS	KARUNAKAR NAYAK VS	// // ()
414	WP(C)/0027396/2023	STATE OF ODISHA HARIHAR DEHURY VS	KARUNAKAR NAYAK VS	// // ()
415	WP(C)/0027397/2023	STATE OF ODISHA UMMADEVI ACHARI VS	BHAGABAN BEHERA VS	// // ()
416	WP(C)/0027398/2023	STATE OF ODISHA PRANA KRISHNA KHATUA VS	KARUNAKAR NAYAK VS	// // ()
417	WP(C)/0027399/2023	STATE OF ODISHA CHINTAMANI SAHOO VS	MANAS PATI VS	// // ()
418	WP(C)/0027400/2023	STATE OF ODISHA KANDURI CHARAN ROUT VS	KARUNAKAR NAYAK VS	// // ()
419	WP(C)/0027401/2023	STATE OF ODISHA INDRARAMAN RAMANUJ DAS VS COMMISSIONER OF ENDOWMENTS, BBSR	MANMAYA KUMAR DASH VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0027402/2023	BIPIN BIHARI SWAIN VS STATE OF ODISHA	KARUNAKAR NAYAK VS	// 0 //
421	WP(C)/0027403/2023	MUKESH BAG VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
422	WP(C)/0027404/2023	APARTI DAS VS STATE OF ODISHA	KARUNAKAR NAYAK VS	// 0 //
423	WP(C)/0027405/2023	TAPAN KUMAR SAHU VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
424	WP(C)/0027406/2023	GOKULANANDA NAIK VS STATE OF ODISHA	KARUNAKAR NAYAK VS	// 0 //
425	WP(C)/0027407/2023	RATIKANTA PANI VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
426	WP(C)/0027408/2023	SUBALA ROUT VS STATE OF ODISHA	KARUNAKAR NAYAK VS	// 0 //
427	WP(C)/0027409/2023	DUKHANASANA DAS VS SUB-COLLECTOR, JHARSUGUDA	TAPAN KUMAR KAMILA VS	// 0 //
428	WP(C)/0027410/2023	SUMITA DAS VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
429	WP(C)/0027411/2023	GOLAK BIHARI ROUT VS STATE OF ODISHA	KARUNAKAR NAYAK VS	// 0 //
430	WP(C)/0027412/2023	SK. AJAM ALI VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	// 0 //
431	WP(C)/0027413/2023	BISWAMBHAR DASH	KARUNAKAR NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0027414/2023	NAKUL SANDHA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0027415/2023	BHABAGRAHI SAHOO	KARUNAKAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0027416/2023	ANIL SUNA	BAIDHAR SAHOO	//
		VS	VS	0
		REGISTRAR, COOPERATIVE SOCIETIES, BBSR		//
435	WP(C)/0027417/2023	BIBHUTI BHUSAN RAY	MAHES DAS	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0027418/2023	RABINDRA PATRA	KARUNAKAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0027419/2023	BULU SUNA	BAIDHAR SAHOO	//
		VS	VS	0
		REGISTRAR, COOPERATIVE SOCIETIES, BBSR		//
438	WP(C)/0027420/2023	AMAN KUMAR BEHERA	DIGAMBARA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0027421/2023	LOKANATH PANDA	KARUNAKAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0027422/2023	BANSIDHAR SETHI	KARUNAKAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0027423/2023	BIBEKANANDA SAHU	BAIDHAR SAHOO	//
		VS	VS	0
		REGISTRAR, COOPERATIVE SOCIETIES, BBSR		//
442	WP(C)/0027424/2023	SACHIDANAND SINGH	BHAWANI SANKAR PANIGRAHI	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :22/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0027425/2023	STATE OF ODISHA BAIKUNTHA CHARAN ROUT VS	KARUNAKAR NAYAK VS	// // ()
444	WP(C)/0027426/2023	STATE OF ODISHA MANASH BHOI VS	BAIDHAR SAHOO VS	// // ()
445	WP(C)/0027427/2023	REGISTRAR, COOPERATIVE SOCIETIES, BBSR SULLAV BEHERA VS	KARUNAKAR NAYAK VS	// // ()
446	WP(C)/0027428/2023	STATE OF ODISHA KULAMANI PANDA VS	SAMEER KUMAR DAS VS	// // ()
447	WP(C)/0027429/2023	BOARD OF SECONDARY EDUCATION, ODISHA NIROD KUMAR SAHU VS	BAIDHAR SAHOO VS	// // ()
448	WP(C)/0027430/2023	REGISTRAR, COOPERATIVE SOCIETIES, BBSR SUSMITA NAYAK VS	JAJATI KISHORE MOHANTY VS	// // ()
449	WP(C)/0027431/2023	STATE OF ODISHA NANDIKISHOR PALIA VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
450	WP(C)/0027432/2023	STATE OF ODISHA NARENDRANATH MUKHI VS	KARUNAKAR NAYAK VS	// // ()
451	WP(C)/0027433/2023	STATE OF ODISHA LAXMINARAYAN SHG, BALASORE VS	NITYANANDA MOHAPATRA VS	// // ()
452	WP(C)/0027434/2023	STATE OF ODISHA PITAMBAR BISWAL VS	MIHIR KANTA RATH VS	// // ()
453	WP(C)/0027435/2023	NATIONAL HIGHWAYS AUTHORITY OF INDIA, BALASORE G.SEETA KUMARI VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :22/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0027436/2023	ARATI MOHAPATRA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// () //
455	WP(C)/0027437/2023	XXX VS XXXX	CHINMAYA NAYAK VS	// () //
456	ABLAPL/0009047/2023	SOUMYA RANJAN SAHOO @ SAHU VS STATE OF ODISHA	ROHIT RANJAN RAY VS	ORKEL /158 /2022 () //
457	ABLAPL/0009048/2023	RABINDRA KUMAR SETHY VS STATE OF ODISHA	DEBENDRA KUMAR DHAR VS	BONTH /123 /2023 () //
458	ABLAPL/0009049/2023	ADITYA DAS VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	CUTTACK SADAR /458 /2023 () //
459	ABLAPL/0009050/2023	UPENDRA MUDULI VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	LINGARAJ P.S. /211 /2023 () //
460	ABLAPL/0009051/2023	SANTOSH NANDA VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	AIRPORT /238 /2023 () //
461	ABLAPL/0009052/2023	HRUDAY PRADHAN VS STATE OF ODISHA	SARBESWAR SAHOO VS	DELANGA /227 /2023 () //
462	ABLAPL/0009053/2023	SAGAR DAS VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	BALIAPANDA /112 /2023 () //
463	ABLAPL/0009054/2023	NARAYAN MOHANTY VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	KUMBHARAPARA /171 /2023 () //
464	ABLAPL/0009055/2023	KUNA @ RAGHUNATH MOHANTY VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	KUMBHARAPARA /171 /2023 () //
465	ABLAPL/0009056/2023	KHIROD KUMAR JENA	PRIYA RANJAN SINGH	MOTANGA /216 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	ABLAPL/0009057/2023	STATE OF ODISHA BIKRAM KESHARI SAHU	PRASHANTA KUMAR NAYAK	// /0
		VS	VS	()
467	ABLAPL/0009058/2023	STATE OF ODISHA RANI @ ACHYUTA NANDA PRADHAN	SAROJ RANJAN SUBUDHI	// KABISURYANAGAR /498 /2023
		VS	VS	()
468	ABLAPL/0009059/2023	STATE OF ODISHA TAHQUR AHMED KHAN	PRAVASH CHANDRA JENA	// DHARMASALA /444 /2023
		VS	VS	()
469	ABLAPL/0009060/2023	STATE OF ODISHA SWARNALATA SAHOO	MANAS RANJAN PANDA	// PURI TOWN /244 /2020
		VS	VS	()
470	ABLAPL/0009061/2023	STATE OF ODISHA PRADEEP SUNA	SARAT KUMAR JENA	// BHATILI /129 /2023
		VS	VS	()
471	ABLAPL/0009062/2023	STATE OF ODISHA PURNA SETHI	SRIKANTA KUMAR NATH	// BALIMI /2 /2023
		VS	VS	()
472	ABLAPL/0009063/2023	STATE OF ODISHA ASHOK KUMAR NAYAK	BISWARANJAN DALAI	// BALIKUDA /453 /2021
		VS	VS	()
473	ABLAPL/0009064/2023	STATE OF ODISHA DEBASHIS MOHANTY	RAJEET ROY	// CANTONMENT ROAD /141 /2023
		VS	VS	()
474	ABLAPL/0009065/2023	STATE OF ODISHA BHAGABAT NAYAK	SUSIL KUMAR PATNAIK	// TIKAYATPALI /44 /2023
		VS	VS	()
475	ABLAPL/0009066/2023	STATE OF ODISHA UTTAM KUMAR KHUNTIA	BIKASH KUMAR KUND	// PATTAMUNDAI RURAL PS /399 /2023
		VS	VS	()
476	ABLAPL/0009067/2023	STATE OF ODISHA SATRUGHANA ROUT @ NAYAK	AJIT KUMAR RAUT	// BONTH /55 /2023
		VS	VS	()

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FILING REPORT AS ON :22/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0009068/2023	STATE OF ODISHA PUNIA MALIK @ BIJAY KUMAR MALIK VS	AJIT KUMAR RAUT VS	// BONTH /55 /2023 ()
478	ABLAPL/0009069/2023	STATE OF ODISHA RAJ KISHORE KHANDUAL VS	MAHES DAS VS	// PATTAMUNDAI RURAL PS /445 /2023 ()
479	ABLAPL/0009070/2023	STATE OF ODISHA JYOTSHNAMAYEE KHUNTIA VS	BIJAYA NANDA DASH VS	// SALIPUR /280 /2022 ()
480	ABLAPL/0009071/2023	STATE OF ODISHA MUKONDAR LAKHUA VS	KULDEEP MOHANTY VS	// SECTOR-7 /105 /2023 ()
481	ABLAPL/0009072/2023	STATE OF ODISHA KESHAB BINDHANI VS	AMULYA RATNA PANDA VS	// GOCHHAPADA /119 /2023 ()
482	ABLAPL/0009073/2023	STATE OF ODISHA PRASANT KUMAR NAYAK @ BUDHA @ PRASANTA NAYAK VS	SANJAY K MISHRA VS	// TIGIRIA /84 /2020 ()
483	ABLAPL/0009074/2023	STATE OF ODISHA SANJULATA CHOUDHURY VS	AMITAV TRIPATHY VS	// BOLAGARH P.S. /94 /2023 ()
484	ABLAPL/0009075/2023	STATE OF ODISHA BASANTI ACHARYA VS	MILAN KANUNGO VS	// EOW,BHUBANESWAR /14 /2023 ()
485	ABLAPL/0009076/2023	STATE OF ODISHA PRABIN KUMAR PRADHAN VS	DILIP KUMAR SAHU VS	// JAGDALPUR /141 /2023 ()
486	ABLAPL/0009077/2023	STATE OF ODISHA KALU CHARAN PARIDA VS	BIJAY KUMAR BEHERA VS	// JANKIA P.S. /196 /2023 ()
487	ABLAPL/0009078/2023	STATE OF ODISHA LAXMIPRIYA PRADHAN VS	AMITAV TRIPATHY VS	// SARANAKUL /115 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :22/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0009079/2023	CHANDRAMANI SAHOO VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	KHETRARAJPUR /20 /2022 () //
489	ABLAPL/0009080/2023	DR TRUPTI DAYINEE ACHARYA VS STATE OF ODISHA	SAROJ MOHARANA VS	EOW,BHUBANESWAR /14 /2023 () //
490	ABLAPL/0009081/2023	SURYA KANTA DIGAL VS STATE OF ODISHA	CHHABI BEHERA VS	PHULBANI TOWN /203 /2022 () //
491	ABLAPL/0009082/2023	DURGAPADA PAHARI VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	MAHILA P.S. BUXIBAZAR /107 /2023 () //
492	ABLAPL/0009083/2023	ARANAB PAHARI VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	MAHILA P.S. BUXIBAZAR /107 /2023 () //
493	ABLAPL/0009084/2023	BABU @ RAMAKANTA MALLICK VS STATE OF ODISHA	HIMANSU BHUSAN SUTAR VS	BANSADA /166 /2019 () //
494	ABLAPL/0009085/2023	ASHISH RANJAN SUBUDHIRAY VS STATE OF ODISHA	CHAITANYA NAYAK VS	CHOUDWAR /399 /2023 () //
495	ABLAPL/0009086/2023	VIVEK ANAND PANDA VS STATE OF ODISHA	BHAKTA BHUSAN BARIK VS	TOMANDO /210 /2023 () //
496	ABLAPL/0009087/2023	PURUSOTTAM DAS VS STATE OF ODISHA	PRAVASHA PUJAREE PARIDA VS	MAHILA P.S.(BBSR) /129 /2023 () //
497	ABLAPL/0009088/2023	DILLIP MANDAL VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	KALIMELA /199 /2023 () //
498	ABLAPL/0009089/2023	BISHNU PRASAD MALIK VS STATE OF ODISHA	RAJALAXMI BISWAL VS	COLLIERY /580 /2022 () //
499	ABLAPL/0009090/2023	LALIT KUMAR SAHOO	PRASANNA KUMAR MISHRA	TUMUSINGA /171 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0009091/2023	SANJAY MALATI	SURYA NARAYAN MISHRA	KONARK /170 /2023
		VS	VS	()
		STATE OF ODISHA		//
501	ABLAPL/0009092/2023	HEMANTA @ BASANTA KUMAR MALLICK	DEBENDRA KUMAR DHAR	BONTH /123 /2023
		VS	VS	()
		STATE OF ODISHA		//
502	ABLAPL/0009093/2023	SATYAJIT RATH @ JITANI	SANJIB KUMAR BHANJADEO	BEGUNIA P.S. /286 /2023
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0009094/2023	SUBRAT SAHOO @ SUBRAT KUMAR SAHOO	DIBYAJYOTI SAHOO	KENDRAPARA /212 /2023
		VS	VS	()
		STATE OF ODISHA		//
504	ABLAPL/0009095/2023	PURNA CHANDRA ROUT	BIRABAR GANTHIA	ATHGARH /151 /2023
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0009096/2023	PRAMATESH ACHARYA	SAROJ MOHARANA	EOW,BHUBANESWAR /14 /2023
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0009097/2023	SANTILATA BEHERA	DURGA PRASANNA MISHRA	SALIPUR /231 /2023
		VS	VS	()
		STATE OF ODISHA		//
507	ABLAPL/0009098/2023	DR. SANDEEP DAS	PRAVASHA PUJAREE PARIDA	MAHILA P.S.(BBSR) /129 /2023
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0009099/2023	ABINASH SAMAL	ACHYUTANANDA PATTANAİK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
509	ABLAPL/0009100/2023	SANJAYA KUMAR BEHERA	SATYABRATA MOHANTY	PURI SADAR /140 /2023
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0009101/2023	SK CHANNA @ SK ARIF @ SK CHANA	ACHYUTANANDA PATTANAİK	DHAMNAGAR /368 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :22/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0009102/2023	STATE OF ODISHA SUBHRA RANJAN PADHI VS	PRAVASH CHANDRA JENA VS	// DHARMASALA /444 /2023 ()
512	ABLAPL/0009103/2023	STATE OF ODISHA DEVADI MURALI @ D. MURALI @ D. MURALI KRISHNA	ABHAS CHANDRA PANDA VS	// PARLAKHEMUNDI /201 /2023 ()
513	ABLAPL/0009104/2023	STATE OF ODISHA SUSANTA BEHERA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// KANTABANIA PS /119 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :22/08/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	26/2023 CRLLP/24/2023	STATE OF ODISHA-MP	SANGRAM DAS, S.C.(VIGILANCE)
2	27/2023 CRLLP/23/2022	STATE OF ODISHA-MP	SANGRAM DAS, S.C.(VIG.)
3	28/2023 CRLLP/25/2023	STATE OF ODISHA-MP	SANGRAM DAS, S.C.(VIGILANCE)
4	29/2023 CRLLP/27/2022	STATE OF ODISHA-MP	SANGRAM DAS, S.C.(VIG.)
5	30/2023 CRLLP/28/2023	STATE OF ODISHA-MP	SANGRAM DAS, S.C.(VIGILANCE)
6	31/2023 CRLLP/39/2023	STATE OF ODISHA-MP	SANGRAM DAS, S.C. (VIGILANCE)
7	32/2023 CRLLP/40/2023	STATE OF ODISHA-MP	SANGRAM DAS, S.C. (VIGILANCE)
8	33/2023 CRLLP/51/2022	STATE OF ODISHA-MP	SANGRAM DAS, S.C.(VIG.)
9	46/2023 MSA/11/2023	PARIKSHITA SAHU-MP	SURESH KUMAR CHOUDHURY
10	61/2023 TRPCRL/73/2023	SANJAY GARIA-MP	ASWINI KUMAR DASH
11	113/2023 LAA/19/2023	MADHAB CHANDRA PANDA-MP	PRONOY MOHANTY
12	118/2023 JCRLA/104/2017	NIRANJAN MUNDA-MP	
13	119/2023 JCRLA/104/2017	NIRANJAN MUNDA-MP	
14	120/2023 JCRLA/3/2020	ELANI HANSDA-MP	MR.SANJAT DAS
15	121/2023 JCRLA/43/2021	SANJEEB BARLA-MP	PADMAJA PATTNAIK
16	122/2023 JCRLA/29/2021	KRUSHNA SHA-MP	PADMAJA PATTNAIK
17	145/2023 ITA/83/2023	COMMISSIONER OF INCOME TAX,(EXEMPTION),HYDERABAD-MP	ABDUL KADIR SHYAM CHIMANKA,SR.S.C(I.T)
18	172/2023 WPC(OAC)/3572/2014	BHABESH CHANDRA JENA-MP	M/S PRAFULLA KUMAR RATH
19	173/2023 WPC(OAC)/686/2014	DR. SUKANTA KUMAR JENA-MP	
20	186/2023 SA/195/1988	STATE-MP	A.S.C.
21	187/2023 SA/195/1988	STATE-MP	A.S.C.
22	188/2023 SA/195/1988	STATE-MP	A.S.C.
23	251/2023 CMAPL/616/2023	HARBANSH SINGH CHHABRA @ HARBANA SINGH-MP	BHAWANI SANKAR PANIGRAHI
24	275/2023 CRLMP/1663/2023	SARADA PRASAD MOHAPATRA-MP	DEVASHIS PANDA
25	276/2023 CRLMP/1556/2023	M/S SAHOO COKE (SMOKELESS COKE), ANGUL-MP	SOUMENDRA PATTANAIAK
26	277/2023	THAKURA MURMU-MP	SATYABRATA MOHANTY

27	CRLMP/1681/2023 287/2023 TRP(C)/273/2023	PRIYANKA SENAPATI-MP	BIBEKANANDA BHUYAN
28	288/2023 TRP(C)/275/2023	ARUNDHATI SAHOO-MP	MRUGANKA MAULI PATNAIK
29	289/2023 TRP(C)/276/2023	PALLABI RANI RAJ-MP	LALITENDU MISHRA
30	293/2023 MATA/281/2023	PRIYANKA PRADHAN-MP	BALAKRUSHNA RAY
31	294/2023 MATA/281/2023	PRIYANKA PRADHAN-MP	BALAKRUSHNA RAY
32	295/2023 MATA/65/2023	SARAT CHANDRA MOHANTY-MP	SOHARDDA SUMAN
33	317/2023 RPFAM/253/2023	KALI CHARAN MISHRA-MP	AMIT PRASAD BOSE
34	318/2023 RPFAM/265/2023	SARBESWAR JHAPATSINGH-MP	BIBHUTI BHUSAN CHOUDHURY
35	319/2023 RPFAM/266/2023	RASHMI RANJAN MOHANTY-MP	SOUMYA RANJAN DAS
36	320/2023 RPFAM/266/2023	RASHMI RANJAN MOHANTY-MP	SOUMYA RANJAN DAS
37	321/2023 RPFAM/267/2023	D. RAMESH BARIKI-MP	JNYANANDA PANDA
38	322/2023 RPFAM/267/2023	D. RAMESH BARIKI-MP	JNYANANDA PANDA
39	333/2023 RVWPET/346/2023	ASHOK KUMAR AGARWALA-MP	PRASHANTA KUMAR NAYAK
40	607/2023 CRLREV/391/2023	PRAVANJAN SWAIN-MP	UMESH KUMAR LENKA
41	608/2023 CRLREV/297/2023	KUNA DAS-MP	
42	609/2023 CRLREV/439/2023	SURESH KUMAR SWAIN-MP	SUKANTA KUMAR NAYAK
43	610/2023 CRLREV/439/2023	SURESH KUMAR SWAIN-MP	SUKANTA KUMAR NAYAK
44	611/2023 CRLREV/440/2023	MUKESH KUMAR SINGH-MP	SK. ZAFARULLA
45	612/2023 CRLREV/440/2023	MUKESH KUMAR SINGH-MP	SK. ZAFARULLA
46	686/2023 FAO/329/2023	DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
47	687/2023 FAO/262/2023	THE REGIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
48	688/2023 FAO/119/2008	STATE-MP	AGA
49	689/2023 FAO/721/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
50	690/2023 FAO/722/2020	STATE OF ODISHA-MP	ADDL.GOV'T ADV
51	691/2023 FAO/353/2023	KETAKI SUTAR-MP	BISWAJIT MOHANTY
52	692/2023 FAO/384/2023	BRANCH MANAGER, M/S. NATIONAL INSURANCE CO.LTD.-MP	DR. PRANMOD KUMAR TRIPATHY
53	693/2023 FAO/384/2023	BRANCH MANAGER, M/S. NATIONAL INSURANCE CO.LTD.-MP	DR. PRANMOD KUMAR TRIPATHY
54	694/2023 FAO/133/2023	NATIONAL INSURANCE CO. LTD.-MP	SABITA RANJAN PATTAIAK
55	921/2023 RSA/115/2023	DULAL RAY-MP	AJODHYA RANJAN DASH
56	922/2023 RSA/223/2018	BINAYA KU.NAYAK-MP	M/S.RAMAKANTA KAR, M/S. TUSHAR K. MISHRA,P.B.
57	923/2023 RSA/457/2016	DURGA CHARAN NAYAK-MP	M/S.AVIJIT PAL

58	924/2023 RSA/457/2016	DURGA CHARAN NAYAK-MP	M/S.AVIJIT PAL
59	925/2023 RSA/457/2016	DURGA CHARAN NAYAK-MP	M/S.AVIJIT PAL
60	926/2023 RSA/457/2016	DURGA CHARAN NAYAK-MP	M/S.AVIJIT PAL
61	927/2023 RSA/457/2016	DURGA CHARAN NAYAK-MP	M/S.AVIJIT PAL
62	928/2023 RSA/92/2023	B.BHARATI DORA-MP	PRABHASI NAYAK
63	928/2023 CMP/949/2023	SAROJINI BHUYAN-MP	JAGAJIBAN PRADHAN
64	929/2023 RSA/93/2023	B.BHARATI DORA-MP	PRABHASI NAYAK
65	929/2023 CMP/651/2021	DEBO BADAM-MP	GOPINATHA MISHRA
66	930/2023 CMP/950/2023	SUDAM PATRA-MP	ARIJEET MISHRA
67	930/2023 RSA/94/2023	B.BHARATI DORA-MP	PRABHASI NAYAK
68	931/2023 RSA/282/2023	SUKANTI SAHU-MP	SUBHRANSU BHUSAN MOHANTY
69	931/2023 CMP/951/2023	SOMANATH JENA-MP	BIJAY KUMAR MOHANTY
70	932/2023 CMP/953/2023	SANGEETA DEVI SHARMA@SANGEETA SHARMA-MP	ARUN KUMAR ACHARYA
71	932/2023 RSA/279/2022	M/S. ODISHA MINING CORPORATION LTD., KHURDA-MP	RUPESH KUMAR KANUNGO,B.P.PANDA
72	933/2023 CMP/955/2023	GOBARDHAN JENA-MP	PRASANTA KUMAR SATAPATHY
73	934/2023 CMP/957/2023	BHARAT KISHORE PANDA-MP	ASHOK DAS
74	1123/2023 BLAPL/326/2023	SEKHAR SUMAN BIRA-MP	
75	1124/2023 BLAPL/9574/2023	BHOLA @ AKASH PRADHAN-MP	BISWAJIT NAYAK
76	1436/2023 MACA/513/2023	SR. DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO.LTD.	ADAM MIRHAN
77	1437/2023 MACA/537/2023	MANAGER (LEGAL) M/S. ORIENTAL INSURANCE CO.LTD.	ABIR ALI KHAN
78	1438/2023 MACA/1208/2014	D.M.,N.I.A.CO.LTD.-MP	
79	1439/2023 MACA/808/2023	BRANCH MANAGER, M/S. NEW INDIA ASSURANCE CO.LTD.	SUDHEEP KUMAR SARANGI
80	1440/2023 MACA/812/2023	B.M., NEW INDIA ASSURANCE CO.LTD.-MP	SAUMEDRA KUMAR GHOSE
81	1441/2023 MACA/812/2023	B.M., NEW INDIA ASSURANCE CO.LTD.-MP	SAUMEDRA KUMAR GHOSE
82	1557/2023 ABLAPL/8673/2019	SURYANARAYAN BISWAL-MP	
83	1558/2023 ABLAPL/16973/2019	PABITRA PALAKA-MP	
84	1559/2023 ABLAPL/12296/2022	BADU @ DUSMANT SAMAL-MP	
85	1560/2023 ABLAPL/4332/2019	NARAYAN NAIK-MP	UDIT RANJAN JENA
86	1561/2023 ABLAPL/7574/2021	BIJU @ BIJAYA KUMAR BEHERA-MP	
87	1562/2023 ABLAPL/7219/2023	BIKASH KUMAR NAYAK-MP	
88	1563/2023 ABLAPL/6122/2023	DHIRENDRA JENA @ GANESH-MP	
89	1564/2023	JALA @ JALAL KHAN-MP	

	ABLAPL/11311/2022		
90	1565/2023	SAMIR KHAN-MP	
	ABLAPL/3951/2023		
91	2009/2023	BIRENDRA NAYAK-MP	RITA SINGH
	CRLA/501/2023		
92	2010/2023	PAPU SAHU-MP	M/S.PRABHU PRASANNA BEHERA B.C.MOHANTY L.S
	CRLA/617/2019		
93	2011/2023	RABINDRA MARTHA-MP	M/S.B.K.DAS S.K.DAS B.MISHRA N.K.MOHANTY
	CRLA/540/2019		
94	2012/2023	SANTOSH SAHOO-MP	M/S.SRINIBASH SATAPATHY, M/S.BISWAJIT NAYAK,
	CRLA/510/2016		
95	2013/2023	PADMA CH.PATRA-MP	M/S.G.D.MISHRA, HIMANSHU SEKHAR MISHRA
	CRLA/410/2007		
96	2014/2023	PADMA CH.PATRA-MP	M/S.G.D.MISHRA
	CRLA/410/2007		
97	2015/2023	BAPUNI@BASANTA MUKHI-MP	M/S.BISWA KUMAR MISHRA
	CRLA/8/2018		
98	2016/2023	HINGE@SANATAN MUKHI-MP	M/S.D.P.DHAL
	CRLA/11/2018		
99	2017/2023	SATRUJIT NAIK-MP	R.N.MISHRA 2
	CRLA/660/2018		
100	2018/2023	SATRUJIT NAIK-MP	R.N.MISHRA 2
	CRLA/660/2018		
101	2636/2023	ANIS KHAN-MP	PRATAP KESHARI DEO
	CRLMC/3775/2023		
102	2637/2023	BHAGYABAN DAS-MP	DIPTIREKHA NANDA
	CRLMC/3777/2023		
103	2638/2023	ALOK RANJAN SAMAL-MP	SUMIT SEKHAR PATTANAIAK
	CRLMC/3783/2023		
104	2639/2023	SUNIL@SAMIR SAHU-MP	PULAKESH MOHANTY
	CRLMC/3784/2023		
105	2640/2023	ABHISEK PANDA-MP	
	CRLMC/1824/2020		
106	2641/2023	RAMA CHANDRA PANDA-MP	GOPINATH MISHRA
	CRLMC/3785/2023		
107	2642/2023	SNEHASIS MOHANTY-MP	PUSPAMITRA MOHAPATRA
	CRLMC/3786/2023		
108	2643/2023	SANTOSH KUMAR SAHU-MP	PRATYUSHA NAIDU
	CRLMC/3788/2023		
109	2644/2023	NILAM KUMAR SWAIN-MP	SOUGAT DASH
	CRLMC/3789/2023		
110	2645/2023	NILAM KUMAR SWAIN-MP	SOUGAT DASH
	CRLMC/3789/2023		
111	2646/2023	NALINI RANJAN JENA-MP	PRAFULLA KUMAR KAR
	CRLMC/3790/2023		
112	2647/2023	ANIL KARUAN-MP	UMA CHARAN MISHRA
	CRLMC/3791/2023		
113	2648/2023	BABU@PRAKASH@RAJAT BEHERA-MP	JAYDEEP PAL
	CRLMC/3793/2023		
114	2649/2023	GAUTAMA @ GAUTAM PATTANAIAK-MP	ASHOK KUMAR SAHOO
	CRLMC/3794/2023		
115	2650/2023	BISWA RANJAN BEHERA-MP	CHITTARANJAN SWAIN
	CRLMC/3731/2023		
116	2651/2023	KAIBALYA PRASAD NAYAK@PAPUN@KAIBALYA NAYAK-MP	SUNIL PAKANTA DWIBEDI
	CRLMC/3799/2023		
117	2652/2023	KAIBALYA PRASAD NAYAK @ PAPUN @ KAIBALYA NAYAK-MP	SUNIL PAKANTA DWIBEDI
	CRLMC/3800/2023		
118	2653/2023	ASHISH KUMAR SAHOO-MP	H.N.TRIPATHY
	CRLMC/3801/2023		
119	2654/2023	ADITYA PRASAD PANDA @ ASHISH KUMAR @ BUNTY-MP	MOHIT RANJAN RAY
	CRLMC/3804/2023		
120	2655/2023	RITA SAHU@RITANJALI SAHU-MP	PRASANNA KUMAR MISHRA
	CRLMC/3806/2023		

121	2656/2023 CRLMC/3808/2023	KRUSHNA CHANDRA BISYI-MP	ASHOK DAS
122	2657/2023 CRLMC/3809/2023	MINAKETAN DAS-MP	JAJATI KESHARI KHUNTIA
123	5608/2023 WA/2072/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
124	5609/2023 WA/2072/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
125	5610/2023 WA/2072/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
126	5611/2023 WA/2074/2023	CHAIRMAN, ODISHA STAFF SELECTION COMMN.-MP	SURYA NARAYAN PATNAIK
127	5612/2023 WA/2074/2023	CHAIRMAN, ODISHA STAFF SELECTION COMMN.-MP	SURYA NARAYAN PATNAIK
128	5613/2023 WA/2074/2023	CHAIRMAN, ODISHA STAFF SELECTION COMMN.-MP	SURYA NARAYAN PATNAIK
129	5614/2023 WA/2073/2023	STATE OF ODISHA-MP	NIHAR KANTA PRAHARAJ, A.G.A.
130	5615/2023 WA/2073/2023	STATE OF ODISHA-MP	NIHAR KANTA PRAHARAJ, A.G.A.
131	5616/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
132	5617/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
133	5618/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
134	5619/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
135	5620/2023 WA/2075/2023	TAAPOI JENA-MP	SUSHANTA KUMAR MISHRA
136	5621/2023 WA/2075/2023	TAAPOI JENA-MP	SUSHANTA KUMAR MISHRA
137	5622/2023 WA/1693/2023	PRABHUDARSAN SAHOO-MP	ABINASH ROURAY
138	5623/2023 WA/2006/2023	PURNIMA JENA-MP	SUBHENDU KAR
139	5624/2023 WA/1781/2023	REETU PATRA-MP	DURGESH NARAYAN RATH
140	5625/2023 WA/2076/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
141	5626/2023 WA/2076/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
142	5627/2023 WA/2076/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
143	5628/2023 WA/2077/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
144	5629/2023 WA/2077/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
145	5630/2023 WA/2077/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
146	5631/2023 WA/2078/2023	STATE OF ODISHA-MP	HARIKRUSHNA PANIGRAHI,A.S.C
147	5632/2023 WA/2078/2023	STATE OF ODISHA-MP	HARIKRUSHNA PANIGRAHI,A.S.C
148	5633/2023 WA/2078/2023	STATE OF ODISHA-MP	HARIKRUSHNA PANIGRAHI,A.S.C
149	5634/2023 WA/2079/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
150	5635/2023 WA/2079/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
151	5636/2023 WA/2079/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
152	5637/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA

153	WA/2080/2023 5638/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
154	WA/2080/2023 5639/2023	STATE OF ODISHA-MP	Karunakar Das
155	WA/2081/2023 5640/2023	STATE OF ODISHA-MP	Karunakar Das
156	WA/2081/2023 5641/2023	STATE OF ODISHA-MP	Karunakar Das
157	WA/2081/2023 5642/2023	STATE OF ODISHA-MP	RABINARAYAN MISHRA, AGA
158	WA/954/2021 13003/2023	PADMA CHARAN KAR-MP	
159	WP(C)/27228/2023 13004/2023	SARASWATI MAHAKUDA @ SARASWTI-MP	SANTOSH KUMAR MAHANTY
160	WP(C)/27232/2023 13005/2023	THE EXECUTIVE ENGINEER ELECTRICAL, TPNODL, BHADRAKALAPPRASANNA SARANGI	
161	WP(C)/27235/2023 13006/2023	PRAVAT NALINI SINGH-MP	
162	WP(C)/33180/2022 13007/2023	STATE OF ODISHA-MP	NIHAR KANTA PRAHARAJ,A.G.A
163	WP(C)/27242/2023 13008/2023	NARAYAN PRASAD PANDA-MP	BIBHUTI BHUSAN SWAIN
164	WP(C)/27247/2023 13009/2023	STATE OF ODISHA-MP	NIHAR KANTA PRAHARAJ,A.G.A
165	WP(C)/27242/2023 13010/2023	RAJALAXMI JENA-MP	BISWARANJAN MAHARATHA
166	WP(C)/27251/2023 13011/2023	LABANGA BEHERA-MP	BIBEKANANDA MAHAPATRA
167	WP(C)/27252/2023 13012/2023	NEELIMA PRIYA DASH-MP	BIBHU PRASAD DAS
168	WP(C)/27260/2023 13013/2023	NEELIMA PRIYA DASH-MP	BIBHU PRASAD DAS
169	WP(C)/27260/2023 13014/2023	DEPUTY MANAGER CUM SDO (ELECT.), TPCODL, PURI-M	DEBADATTA MOHANTY
170	WP(C)/27263/2023 13015/2023	MAKAR BALIARSINGH-MP	MANMAYA KUMAR DASH
171	WP(C)/27268/2023 13016/2023	MUKESH KUMAR MALLICK-MP	
172	WP(C)/22637/2023 13017/2023	ARUNA KUMAR MOHANTY-MP	BIBHU PRASAD DAS
173	WP(C)/27271/2023 13018/2023	GOURI KUMAR DASH-MP	MANMAYA KUMAR DASH
174	WP(C)/27275/2023 13019/2023	NRUSINGHA DALEI-MP	SARAT CHANDRA MEKAP
175	WP(C)/27277/2023 13020/2023	DHANESWAR PANDA-MP	JYOTI RANJAN DEO
176	WP(C)/27278/2023 13021/2023	SHREE LINGRAJ FEEDS LTD. ROURKELA-MP	TANMAY MISHRA
177	WP(C)/22413/2023 13022/2023	DR. IPSITA KHUNTIA-MP	KISHORE KUMAR MISHRA
178	WP(C)/27279/2023 13023/2023	SULATA MOHAPATRA-MP	
179	WP(C)/25565/2023 13024/2023	JBS ROYAL TOUCH INDIA PVT. LTD, BBSR-MP	SAIBRATA RATH
180	WP(C)/27283/2023 13025/2023	SK. JABIR BUX-MP	PRASANNA KUMAR RATH (1)
181	WP(C)/27282/2023 13026/2023	KORAPUT SCHOOL OF NURSING, KORAPUT-MP	
182	WP(C)/25602/2023 13027/2023	PRADEEP KESHARI @ SINGH-MP	RAMESH KUMAR SAHU
183	WP(C)/27286/2023 13028/2023	DASHARATHI SETHY-MP	BIDESH RANJAN BEHERA
	WP(C)/27289/2023		

184	13029/2023 WP(C)/21735/2022	SHATABDI SATAPATHY-MP	RITURANJAN CHHOTARAY
185	13030/2023 WP(C)/27295/2023	BIMAL CHANDRA DAS-MP	SONITA BISWAL
186	13031/2023 WP(C)/24303/2023	TAPASWINI JETHI-MP	
187	13032/2023 WP(C)/27298/2023	RADHARANI SAMANTA-MP	DURGESH NARAYAN RATH
188	13033/2023 WP(C)/27300/2023	M/S ADITI SOLAR PVT. LTD., HYDERABAD-MP	SOUMYA RANJAN MOHANTY
189	13034/2023 WP(C)/27301/2023	HEMALATA PRADHAN-MP	AMITAV DAS
190	13035/2023 WP(C)/4198/2023	SARAT CHANDRA JENA-MP	
191	13036/2023 WP(C)/27302/2023	KAILASH PRASAD AGARWAL-MP	SAUBHAGYA KUMAR SAMAL
192	13037/2023 WP(C)/4198/2023	SARAT CHANDRA JENA-MP	
193	13038/2023 WP(C)/27160/2023	BHASKAR CHANDRA MOHAPATRA-MP	CHITTA RANJAN PATTNAIK
194	13039/2023 WP(C)/27304/2023	KAILASH PRASAD AGARWAL-MP	SAUBHAGYA KUMAR SAMAL
195	13040/2023 WP(C)/27306/2023	RAKESH KUMAR AGARWAL-MP	SAUBHAGYA KUMAR SAMAL
196	13041/2023 WP(C)/27307/2023	NANDA KISHORE AGARWAL-MP	SAUBHAGYA KUMAR SAMAL
197	13042/2023 WP(C)/27308/2023	JAGANNATH PASAYATA-MP	MAHES DAS
198	13043/2023 WP(C)/35131/2022	BHABANI GURU-MP	SUKANTA KUMAR DALAI
199	13044/2023 WP(C)/21561/2022	MRUTUNJAYA MOHAPATRA-MP	KRISHNA CHANDRA SAHU
200	13045/2023 WP(C)/18503/2023	JATINDRA PANIGRAHI-MP	
201	13046/2023 WP(C)/17618/2023	M/S JBS CONSTRUCTION, ANGUL-MP	SUKANTA KUMAR DALAI
202	13047/2023 WP(C)/27313/2023	NETRANANDA PRADHAN-MP	HIMANSHU BHUSAN DASH
203	13048/2023 WP(C)/27318/2023	SAROJ KUMAR TRIPATHY-MP	SANTOSH KUMAR MAHANTY
204	13049/2023 WP(C)/27321/2023	SAYED MUNTAZ FAIZULLA @ SAYED MUMTAZ FAIZULISANMPB KUMAR BHANJADEO	
205	13050/2023 WP(C)/27325/2023	JAYANTA KUMAR BISWAL-MP	SHASHI BHUSAN JENA
206	13051/2023 WP(C)/24387/2023	M/S S.C.VARGHESE AND CO., ROURKELA-MP	SOUMENDRA PATTANAIAK
207	13052/2023 WP(C)/27329/2023	SRIJAY KUMAR BARAL-MP	SHIVSANKAR MOHANTY
208	13053/2023 WP(C)/16750/2016	SATYAPRIYA BARIK-MP	M/S.SANTANU KU.SARANGI, SUDEEP KUMAR SARAN
209	13054/2023 WP(C)/27331/2023	MAHENDRANATH SOREN-MP	PRASANTA KUMAR SATAPATHY
210	13055/2023 WP(C)/27334/2023	SRIHARI MOHANTA-MP	MANI CHARAN BARIK
211	13056/2023 WP(C)/27335/2023	JALADEV NAIK-MP	PRASANTA KUMAR SATAPATHY
212	13057/2023 WP(C)/27337/2023	RABIKANTA NAIK-MP	PRASANTA KUMAR SATAPATHY
213	13058/2023 WP(C)/27336/2023	PARINDITA JENA-MP	AKSHAYA KUMAR PANDEY
214	13059/2023 WP(C)/27338/2023	BISWAJIT SAMAL-MP	SUDHIR KUMAR MALLICK
215	13060/2023	SHUSHANTI SWAIN-MP	SUDHIR KUMAR MALLICK

216	WP(C)/27340/2023 13061/2023	MAHESWAR MOHANTY-MP	DILIP KUMAR SAHU
217	WP(C)/24935/2023 13062/2023	SUBHRANSHU M.PADHI-MP	BISWAJIT NAYAK
218	WP(C)/14351/2014 13063/2023	SHAKTI PRASAD MISHRA-MP	SIDHESWAR MALLIK
219	WP(C)/29894/2022 13064/2023	GAGAN KUMAR PARIDA-MP	ACHYUTANANDA PATTANAİK
220	WP(C)/30062/2022 13065/2023	PRATAP KUMAR ROUT-MP	PRAVAT KUMAR PANDA
221	WP(C)/27345/2023 13066/2023	ARUN KUMAR SAHU-MP	PRAVAT KUMAR PANDA
222	WP(C)/27347/2023 13067/2023	DUSMANTA BHUE-MP	PRAVAT KUMAR PANDA
223	WP(C)/27348/2023 13068/2023	M/S.SURYAPRAVA, BBSR-MP	LALITENDU MISHRA
224	WP(C)/27355/2023 13069/2023	DR. LOPAMUDRA NANDA-MP	SATYABRATA MOHANTY (1)
225	WP(C)/27353/2023 13070/2023	GANESH CHANDRA PARIDA-MP	SANDIPAN MISHRA
226	WP(C)/27354/2023 13071/2023	DR. LOPAMUDRA NANDA-MP	SATYABRATA MOHANTY (1)
227	WP(C)/27353/2023 13072/2023	SANTOSH KUMAR PATRA-MP	BISWABIHARI MOHANTY
228	WP(C)/22932/2019 13073/2023	KISHORE CHANDRA SETHI-MP	HRUDANANDA MOHAPATRA
229	WP(C)/27358/2023 13074/2023	MALAYA BISHOI-MP	JAGAMOHAN PATTANAİK
230	WP(C)/27359/2023 13075/2023	M/S. SHREE KRISHNA COMMERCIAL KITCHEN EQUIPMENT TRADING & SERVICE (A)	NATRU CHAKRABARTI
231	WP(C)/27360/2023 13076/2023	UNION OF INDIA-MP	BHABANI SHANKAR RAYAGURU,C.G.C
232	WP(C)/27344/2023 13077/2023	UNION OF INDIA-MP	BHABANI SHANKAR RAYAGURU,C.G.C
233	WP(C)/27344/2023 13078/2023	ABHIMANYU PANIGRAHI-MP	SOMANATH MISHRA
234	WP(C)/27361/2023 13079/2023	KHETRABASI BRAHMAN NIJOG SAMITI, BBSR-MP	SURYA NARAYAN SATPATHY
235	WP(C)/27362/2023 13080/2023	DIPAK KUMAR DANDAPAT-MP	BANSHIDHAR SATAPATHY
236	WP(C)/27368/2023 13081/2023	ABDUL KAHAR MALIDA-MP	SUBASH CHANDRA PUSPALAKA
237	WP(C)/27367/2023 13082/2023	KALI CHARAN BAIRAGI-MP	SUBASH CHANDRA PUSPALAKA
238	WP(C)/27372/2023 13083/2023	SURYAMANI PANDA-MP	AMITAV DAS
239	WP(C)/27371/2023 13084/2023	SANTANU KUMAR PANDA-MP	DURGESH NARAYAN RATH
240	WP(C)/27373/2023 13086/2023	BISWARANJAN SWAIN-MP	SARAT CHANDRA MEKAP
241	WP(C)/27375/2023 13087/2023	ANUP KUMAR GUPTA-MP	DEEPALI MAHAPATRA
242	WP(C)/27374/2023 13088/2023	CHITTARANJAN JENA-MP	AVIJIT PAL
243	WP(C)/27377/2023 13089/2023	SULOCHANA DEI @ PRADHAN @ SWAIN-MP	SIDHARTHA MISHRA
244	WP(C)/27378/2023 13090/2023	NIHAR RANJAN SWAIN-MP	B.S.TRIPATHY..1
245	WP(C)/18638/2020 13091/2023	PRABHATI MOHANTY-MP	ALOK KUMAR PANDA
246	WP(C)/27380/2023 13092/2023	SALITA PATRA-MP	ULLASH CHANDRA MOHANTY
	WP(C)/27381/2023		

247	13093/2023 WP(C)/13254/2023	BIRJU KHADIA-MP	
248	13094/2023 WP(C)/18184/2023	TRINATH MOHANTY-MP	SOMADARSAN MOHANTY
249	13095/2023 WP(C)/27387/2023	G.APPA RAO-MP	UMAKANTA MISHRA
250	13096/2023 WP(C)/27390/2023	KRITI PRAKASH SWARUP BIDYAPATI-MP	KSHIROD KUMAR SAHOO
251	13097/2023 WP(C)/27393/2023	ADITYA PADHI-MP	SANTOSH KUMAR DASH
252	13098/2023 WP(C)/27394/2023	BAIJNATH AGARWALLA-MP	SOURAV TIBREWAL
253	13099/2023 WP(C)/20198/2023	SARU KISAN-MP	
254	13100/2023 WP(C)/25478/2023	BISHNU PRIYA SAMANTARAY-MP	SOMANATH NANDA
255	13101/2023 WP(C)/12464/2006	DASARATHI SWAIN-MP	M/S.BISWAMOHAN PATTANAIAK
256	13102/2023 WP(C)/12465/2006	DASARATH SWAIN-MP	MR.BISWAMOHAN PATTNAIK2
257	13103/2023 WP(C)/27410/2023	SUMITA DAS-MP	BIDESH RANJAN BEHERA
258	13104/2023 WP(C)/27412/2023	SK. AJAM ALI-MP	BITAS KUMAR SWAIN
259	13105/2023 WP(C)/27416/2023	ANIL SUNA-MP	BAIDHAR SAHOO
260	13106/2023 WP(C)/27419/2023	BULU SUNA-MP	BAIDHAR SAHOO
261	13107/2023 WP(C)/27420/2023	AMAN KUMAR BEHERA-MP	DIGAMBARA MISHRA
262	13108/2023 WP(C)/27423/2023	BIBEKANANDA SAHU-MP	BAIDHAR SAHOO
263	13109/2023 WP(C)/27426/2023	MANASH BHOI-MP	BAIDHAR SAHOO
264	13110/2023 WP(C)/27429/2023	NIROD KUMAR SAHU-MP	BAIDHAR SAHOO
265	13111/2023 WP(C)/27433/2023	LAXMINARAYAN SHG, BALASORE-MP	NITYANANDA MOHAPATRA
266	13112/2023 WP(C)/26641/2023	SANUJ NAYAK-MP	